Ltd., Udyogmandal, an important public undertaking under the Ministry of Petroleum, Chemicals and Fertilisers causing the immediate death of a very senior Chargeman, Mr. C. V. Viswanathan, a First Grade Operator, Shri S. Gopalakrishnan, a Second Grade Operator Shri Valaundhan Kuttu Nais and also tor, Shri Velayudhan Kutty Nair and also five other senior, experienced and skilled technicians had serious burns and are in a critical condition in the hospital. It so happened that somhow this very serious incident has not got sufficient notice of the national leaders in Delhi.

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Sir, this is not the first time that an explosion took place in the same Naphta plant. Sometime back also there was an explosion resulting in serious casualtics and fatalities. Apart from that, in another plant, i.e. in the ammonia plant of the same company, there was another serious explosion causing serious damages and casualties. In this context I would like to point out that it is very obvious that the present Chairman-Managing Director and his senior officials have scant consi-deration for the life and security of the employees.

Incidentally, the saddest part is that due to some technical trouble i.e. electrical trouble—it is a tricky problem—the plant was closed down for two days and it was during the starting of the plant that the explosion took place. Anybody in the know of a chemical plant would say that it is important for the senior management personnel to thoroughly scrutinise the safety aspect of the plant before it was started. It need not be rejected that North is a believe that the North in the believe that the North is a believe that the North in th terated that Naphta is a highly explosive material. It is a sad commentary that the present Chairman/Managing Director and his senior officials did not learn the lessons even from the previous serious and fatal accident which happened a few days back.

The callous and indifferent attitude of the management before and after the explosion needs a thorough inquire by the Ministry. For quite some time the running of this public sector unit is not only at a heavy loss but it is run in an only at a neavy loss but it is run in an indifferent manner. I do not want to take this particular opportunity to go into the various facets of mismanagement of this company. Even after the explosion of the magnitude causing the immediate death of three senior employees and the critical condition of five other and the relicial condition of five other than the critical condition of five other and the critical condition of five other than the critical condition of the condition o employees, the measures taken by the management are absolutely inadequate.

I strongly plead that the Minister for Petroleum, Chemicals and Fertilisers should make a thorough inquiry into the way the Company is being run, the manner in which public money is going down the drain, the complete callousness and indifference shown by the Managing Director-Chairman about the running of the plant, absolute ignorance of what is happening in the industry and the un-imaginably relaxed attitude that he is taking even about the recent tragic bappenings.

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DEMANDS FOR GRANTS, 1979-80-

MINISTRY OF DEFENCE-contd.

MR. DEPUTY SPEAKER: Now, we will conclude the Discussion on the Demands for Grants of the Ministry of

Shri Yadvendra Dutt.

SHRI YADVENDRA DUTT (Jaun-pur): Yesterday I was talking about heli-copters. I would like to add a little for the tanks. We should have a balanced tank force. Our Vijayanta is excellent. It is a medium heavy tank. We should have heavy tanks mounting 150 mm guns and we should have tanks for reconnaissance like the Scimitar 7 tonne tank. If I may go into a little detail....

MR. DEPUTY SPEAKER: You have only five minutes more.

SHRI YADVENDRA DUTT: I would ask the hon. Defence Minister-have we really learnt the lessons of the Bangladesh war? Has any official war history still been published about the mistakes we made or the mistakes the enemies made and how we took advantage of it so that the future generations know about it? As a continuation of this, I would like to suggest that for all the wars that we have fought, official history must come out with proper criticism and with proper information for the generations to understand and build up on those lines.

Sir, the army is a blind army which has no intelligence. I do not want to go into depth in this matter on the intelligence; we have seen the tamasha recently. Even in 1962, there was a total failure of our intelligence. Intelligence is a matter of continuous process. It is not only the police intelligence—the police intelligence is only based on the local basis—and more than intelligence is the one that is eathered. than intelligence is the one that is gathered from the newspapers, from the economic articles from press talks, radio talks, from the literature and from the radio transmissions that are going on and by the news-papers. We must remodel our intelligence on those very lines. It has to be compact

[Shri Yadvendra Dutt]

it is not one business here or one business there. They are gathered by proper intel-ligence, by assessment of the information and a proper gathering of it. We must build up a new organisation. It is not only a police business but now it has its compre-hensiveness and in its entirety.

Sir, I demand that our army should be expanded. I said it last time and I say it now. I will not give the reasons. On speaking on Foreign Affairs, I will give my reasons. But, I see that a world war is going to come and it cannot be avoided now. The preamble has been raised in the Virt Nam and Russian's credibility has been challenged there and, I think that Russia will have to react. No self-respecting man can keep quiet because, on the tri-junction China is sitting on the Vict Nam, Cambodian and Thailand borders. Russians have two options-either they must retaliate somewhere in Central Asia or it loses its credibility. It is for the Russians to decide. But the position and the circumstances that are there show that it will, ultimately, lead to a war about which, you gentlemen might only launch today, but in three years' time, it is going to come, at the latest. Therefore, Sir, we must have a bigger army—not less than are million resolts. than 3.5 million people. All that will mean finances which are not available. May I repeat to my learned friends what Chamberlain did? He repeated that argument before the World War I. Baldwin repeated the same argument. And what a terrible tragedy they had to face! I will not go further into it. China is openly saying that it is going to modernise and expand its military forces. Pakistan today is more or less equal or even ahead of us in certain aspects. I have got figures but I have no time to quote those figures

Therefore, one point more-about the B.S.F., the police, the para military or-ganisation. What is the problem in the frontier? The problem there is just to take the impact of the invading armies. The B.S.F., I say, is a police force. Can it take the impact of it? I would not say further. Learn from Vietnamese experience. There the militia took the impact on the frontier. Therefore, this is a separate police organisation where only a few police officers prance about like a Field Marshal. The B.S.F. and the Indo-Tibetan Border forces should be merged with the army because, it is ultimately the army that has to defend our frontier. In these two forces why don't you put soldiers who are fit and who are of the proper age and who are being thrown out every year be taken in? That would solve your problem of rehabilitation also.

There is another question which remains in this country. That is of their resettlement. We have passed the age when our army was the army of agriculturists and they had a plot of land to plough. Now, we have an army which is composed of all sections of the people. How do you rehabilitate them ? You talk of a few services here or few services there. In fact, if I remember aright, I think, probably, 60,000 people from the army are going out every year.

May I suggest to the Defence Minister as to why not have a construction battalion of the retired army personnel? When you take-up outside contracts you send them out. They will be more dissend them out. I ney will or more dis-ciplined and they will show better results. Exactly the same thing is being done by the South Koreans in the Middle East. Then, Sir, you have got a hig fund for their benefit. Why not invest the same in some industry and hand over that industry to the retired army personnel.

Pakistan has done it. There they started with a meagre sum of Rs. 5'2 crores and now the assets of the industry is to the tune of Rs. 25 crores. The rehabili tation problem can be slightly eased by these suggestions. You might give them reservation in service when they come out. For example, in your house you have watch and ward. Why cann't the retired army personnel be used there. Then in public sector undertaking also. Army know how to handle manpower. They know the art of human manage-

MR. DEPUTY SPEAKER: Please conclude now.

SHRI YADVENDRA DUTT: I will take only two more minutes. The third thing I would like to say is about Navy. Our country has a very long sea coast and we cannot afford now to remain on the frigate stage of navy. We are daily wishing and shouting that the superpowers should go away from the Indian Ocean but the night mares do not go away by mere wishing. They have to be forced to go. Therefore, let us build our Navy-a blue-water navy. You must have a ba-lauced navy. It should consist of cruisers with missile carriers, destroyers, submarines and aircraft carriers. Our aircraft carrier is good but old. We must have better ones. We cannot afford anyhow with the tensions rising in the international world. After all the success of a policy depends on the punch that you have behind that policy. Nobody cares for your bashans'. You must have a punch behind it and for that punch you need a balanced strong navy.

As regards Air Force we must expand. We cannot only remain having a target area of penetration upto islamabad: After all Kurokaram road is there and, I think, that the construction of Kurakuram road has a military message to us, namely, if the war comes, China may come in. We may have to fight the two together. Therefore, expansion of Air Force is necessary and what is now essential is that our policies must be thought out and hard nose decision has to be taken. You cannot just go on taking as hoc decisions. The entire global—political and military—effect has to be considered. Therefore, our policy should be based on these lines.

Lastly, Sir, our Army is united. They have no political ambitions. They are the most patriotic selfless army. Military coups have taken place in an Army which is based on feudal element like Pakistan Army. Therefore, we must expand our Army freely and with full confidence. With these words I support the Defence budget as proposed by the Defence Milmster and, I hope, he will be good enough to consider my suggestions in the matter.

SUBRAMANIAM SWAMY (Bombay North-East): Mr. Deputy-Spraker, Sir, I would first like to congratulate the bon. Defence Minister for embarking on an ambitious and appropriate programme of arms supplies diversification and modernisation. The Indian Armed Forces today stand very much in the forefront and the Indian military strength today is something which cannot be taken for granted. Today in this discussion on the Demands for Grants of the Defence Ministry, I would like to speak about the policy that underlies and that is behind the whole question of the hardware that we have been acquiring or that we planned to acquire.

Sir, the defence policy as everyone knows is one of perspectives and planning for contingencies. And I am happy to see in the report here of the Defence Ministry, a statement on page 3 which says:

"Defence preparedness entails constant reappraisal of the security environment in the light of changing developments."

The key phrase here is 'constant reappraisal' and 'in the light of the changing developments'. The first and foremost thing which we Members of Parliament should be clear about is to know as to who are our potential adversaries and who are our active enemics. Between the period 1947 to 1966 it was clear to everybody that we are really preparing ourselves against a possible war against Pakistan. We did have a war in that period. Between the period 1962 and 1971 the number of potential enemies expanded to include China.

From 1971 onwards it became clear that much more than Pakistan it is possible that we might face a security threat from China and also for the first time, U.S. Now the whole thing comes to this: What about the 1980? Because, we are now in 1979 and we, the Members of Parliament, would like to know from our Defenc Minister, what does he expect to happen in the eighties. Certainly, in this Debate, the matter of education of members of Paliament is a very important part of the whole thing. In a matter like part of the whose tuning. In a matter like defence, hardly it is a question of pulling one down or pushing the other up. But it is a question of really understanding what this country is going to be faced with. We must assess our constraints and if we assess our constraints properly we can know our enemies, we can't please can t now our enemies, we can't please everybody. If you make friendship with A you are inevitably going to have some hostility from B. It is quite clear that any attempts on our part if done without care, are bound to aggravate the situation. I would say for example the constraint of the oil crisis which we have. It is going to be a major constraint in the eighties. This clearly must guide us in our defence perspective, particularly, vica-ric Pakistan, Middle-East, Soviet Union and China. Similarly if we have constraint on our borders with the insurgency move-ment, this raises the question of what our potential enemies can be. So, obviously, quite an effective defence policy has got to be integrated with the foreign policy. I am happy that the Foreign Minister is here. I wish the Finance Minister and Planning Minister also are here. Ultimately a good defence policy has to be an integration of all these three. There is a recognition of this when they say this in the report:

"While we shall vigorously pursue quest for greater understanding and cooperation with our neighbours to explore every avenue to strengthen the foundations of peace in the region, we shall, at the same time, maintain the requisite defence preparedness at all times."

Obviously there has to be this integration, and I would say, one feels that there is more clear spelling out of what this integration is. And I would certainly like to know that the foreign policy initiatives that are being pursued by this government are in keeping in confluence and in conformity, with, the perspective of defence of the nineteen-eighties. It is my considered view that the principal thrust of threat to us in the 1980's and 1990's would come from the super powers. I am not talking here of anti-imperialism as such. But we must take into account the developments that are taking place.

Take the developments of Iranian situa-tion—the developments in Iran. What does it mean? Already there is an announcement in regard to increased activity. It was reported that the USA is to create a 5th Fleet with the likely threat posed to India and I must say that in 1971, the US 7th Fleet came into the territorial waters of India. It is something which none of us could have envisaged. It is something which has happened and it did happen and for that we would not be at least in this country mentally prepared - there may be astute people in our country like Babu Jagjivan Ram who may have forescen it—but I must say to the Members of Parliament that in our country there was a general parameter that the United States would never send its force into the territorial waters of India and into the Indian territory. In the similar way, the impact and the interaction between the USA and China and the developments in Afghanistan may also have an impact—if I were to say today - that we might face the Soviet Union's threat in 1980's. Perhaps it might not sound credible. But if in 1966-67 when we were devaluing our currency, if anybody had said that that the United States would send the 7th Fleet into our territorial waters it would have received the same degree of scepticism. The question is: what the development means for the USA in 1980 ? It is here the Defence Minister has the responsibility for all of us to tell what does he see the scenarios to be. So, I think the question is that one of the most important things going to be is the rivalry between the Soviet Union and the Chinese people. I would say that the key factor of the 1980's is going to be the Sino-Soviet rivalry and its direct impact on our security environment, I would like some degree of spelling out on this. I am sure that as far as Chinese threat is concerned, we are today prepared to meet that threat. When I look at the data, I must say that it costs to maintain divisions which are of course the key factors for a fight across the Himalayas with the Chinese. We have to Divisions of our military. The Chinese have 6 Divisions in Tibet and a total of 15,000 to 20,000 on the border itself. I myself went to Nathula in Sikkim and saw the morale of our troops and I would say that these 10 Divisions of our military are quite prepared and are n good shape to meet the threat from the 6 Divisions of Chinese in Tibet. Similarly, even in aircrafts if you leave out the Migs 17s, arcratts it you leave out the Migs 17, 198 and 158 which the Chinese have, we are in far better superiority in aircraft strength. I would of course not go into fibe question of Navy just now because I think it will be a long way before the Chinese Navy could be an effective force for us to face in our territorial waters.

Now, the question is what is this data that we have? There is a psychological feeling in this country that since 1962, the Chinese are a major military threat to India. I think that this impression must he dispelled because it does affect the thinking in our country both in Defence and Foreign Policy matters. If Deng Xiaoping is in his dream world that 1962 will be repeated against our country, I repeat that he will be sorriest of all. I hope what he has said was not quoted correctly and I would say that if the Chinese were ever to attempt to attack India as happened in 1962, they would get the beating of their life which they will never forget. That is the lesson one should remember. But what is essential here is that 1962 itself was a political failure, political mismanagement and 1962 deback would not have taken place if the clarity in the political arena was there and that is why I am urging that the security position of 1980's should be clearly placed here For example, there is the quotation that in case China attacks us, the Soviet Union will come to our assistance. This is a wide-spread impression that is being sought to be created. But the actual fact is different, What happened in the Vietnam affair? I think the Soviet Union perhaps was wise in not taking any action but all that the treaty that the Soviet Union signed with Victnam has shown is that it was a paper treaty. The Soviet Union turns out to be the paper tiger when it come to the interest of some other country. They are willing to fight the Chinese to the last Vietnamese but they are not willing to commit themselves in the situation. Similarly, if India was to face a threat from the Chinese, the Soviet Union will be ready to fight to the last Indian. But certainly they would not commit a single Soviet force for this purpose. We have to make sure that irrational actions on out part do not take place,

Today I must say, looking at what is being made available to me, that there is a general failure to recognise our growing maritime vulnerability. In the case of Navy, I might say that shore is 5500 miles away from Delhi, so is the South Pole, that is, 35000 miles away from the tip of India. So what I am saying here is that the Ocean is as vital a part of our security environment as the land frontiers are. It is here that it is most distressing to see that the Navy gets only 7% of the Defence budget and about 20% or 25% of the capital budget. Of course, the neglect in the earlier years were much larger, but even this 79% is a very small commitment and I implore the Defence Minister that in every additional expenditure that takes place in future budgets, a very heavy sheahle commitment to the Navy must be made. At least

25% from the sources that are mitted for Defence, ought to be spent on the Navy. Now, for the Navy, we must assign a role. What is the role you want assign a role. What is the role you want for the Navy? After reading this, I am sorry to say that I have not had the foggiest idea of what the Navy is placed for today. What kind of rule it is supposed to play? I want to know parti-cularly what the mission is. Is it for protection of our islands. Is it for strategic sea-reconnaissance? Is it control of marine resources? I want to point our that in 1980's we will be able to draw a lot of oil, gas and minerals from the ocean-bed. What about the protection of those installations? This will require a heavy commitment from the Navy. But this again has no sign in the Defence Report and I would like the Defence Minister to specifically state to Parliament what is the mission of Navy that he expects and what is the perspective that he has got in his mind and again along with this what would be the force com-position? What is the force composition for Navy? What is the role? There has been a big controversy as to whether we should have aircraft carrier or not whether the one aircraft which we have should be abandoned or not. I think there should be clarity on this issue. Of course, I am happy to see that at last the Defence Minister has decided that we do need aircraft carrier. But the question is about the commitment for the future, perhaps even considering the indigenous pro-duction of aircraft carriers. So, I would also say that the Navy of the future will have to have a big submarine force, though we have 8 submarines only, these to my knowledge are petrol fuelled. The question of oil resource is going to be a big factor in 1980's. Now, the world is examining the question of thorium-based nuclear propulsion. I would like the Minister to state—I do not think there is any national secret involved in this question-whether the Defence Ministry has considered the question of nuclear propulsion, particularly for our subma rines, particularly in view of the fact that 80% of the world's thorium happens to be available in India. Finally alongwith this, not only with the mission of the Navy force composition but also the threatorientation, what is the threat that he is visualising and what kind of response that he expects? We know that in 1971, when the United States 7th Fleet came, there was no clear-cut answer except that we had to finish the Bangladesh land war as quickly as possible so that we are in a position to call a crase-fire and the 7th Fleet could go away, I still do not know whether the 7th Fleet really came or whether it came as a challenge in the newspapers to stop us from adminis-turing a deep blow inside the Pakistan areas, but the fact of the matter is that we were unprepared for it. At least, the

country was unprepared for it and we would not like to be unprepared in the future.

14 hrs.

We have a defence plan and we discuss so many plans. The broad outlines of defence plans ought to be placed before Parhament, particularly in terms of objectives, strategies and priorities.

Lastly, we cannot forget that the armed forces cannot be unionised; they cannot make a demand for pay and better working conditions. They may, of course, make a request to the Defence Minister, but he is loaded with so much other work. In every sector, they happen to be unionised; they get extremely good share. For example, in the Financial sectors, we know that employees because of their being unionised are able to get very good terms and conditions. It is my view that since 1973, no substantive in-crease in the pay has been given to the armed forces. They must be given a very good standard of living taking into ac-count the fact that their life is more riskprone than the ordinary persons in this country. Although, I know that the Defence Minister has personally done a lot in the area of pension, particularly those who die in action, but the fact of the matter is that on the question of pay, we hear hardly anything and the issue never crops us because armed forces are not unionised. It is the duty of the parliamentarians to bring this to the notice of the Minister and the Government and I hope, the hon. Minister will have a good news to give about the pay-rise of the armed forces.

SHRI K. P. UNNIKRISHNAN (Badagara): Mr. Deputy-Speaker, Sir, defence or the problems of national defence ought to have been the major concern of the Parliament and the public, but I am really surprised at the lack of interest and indifference that we show; more so when we allocate Rs. 3000 c ores or more for this vital activity. We have been given four hours to debate the and this cynical indifference; if I may be pernutted to use that word, does not give any credit to us or to the attention that has to be bestowed, upon such a matter of national concern. I am not talking just in monetary terms, because parliamentary vigilance alone can ensure that proper guidance is given to the executive and the forces. Generals and Admirals are important and their professional advice ought to take care of operational details, but the broad guidelines and contours of defence policy will have to be decided upon in a democratic framework in this House as well as by the political leadership of the country.

[Shri K. P. Unnikrishnan]

14.03 hrs.

[SHRIMATI PARVATHI KRISHNAN in the Chair]

That is why, I have always urged that there should be a national debate on questions involving National defence and the thick pall of secrecy that is sought to be built up by bureaucrats ought to be tern down.

Madam, this is an area and activity where there is close interdependence between the problems of Economy and Defence, problems of defence and development and also development of science and technology, which unfortunately, this Government is trying, wherever possible, to downgrade, to use a very mild expression. There is also close interdependence-I am happy that the Minister for External Affairs is here-between the questions of foreign policy, our larger national goals and the problems of national defence. So the problems of defence or security cuvironment ought to cause greater awareness among us And in most countries, alternative Defence policies are discussed and debated, not only in academic circles, but also among various other organizations. It is like the product-mix in an industry, where there are various alternatives always available and possible; and you pick and choose one. This calls for great leadership requirements at the political level. And I am happy that we have, in our present Desence Minister, a great patriot who links the past with our present. His Ministry would undoubtedly gain by his wisdom and political acumen and competence. This is a matter of great satisfaction for all of us, on this side as well.

Madam, I do not want to take a sectarian narrow, party or personal view on these issues. Any criticism that we may offer on various things is not, and should not be viewed from a personal or a party angle. The Defence perspective depends on our world view, and the perception of our strategic and security environment. That is, I would contend, the most important, axiomatic and nodal factor in consideration of our Defence policies.

Obviously, what comes up in our mind is Pakistan, i.e. the question of our meighbour who had not very friendly encounters with us during the last 30 years of our status as independent nations! But it is also important to remember what kind of neighbour it is today a military regime, if you do not want to call it a funts, with a weak social base, again

armed by USA with F.5. E's, DPSAs, French missiles and so on, and also equipped with the improved version of Chinese MIG-19s. I am sorry I could not hear Dr. Subramaniam Swamy fully, I would. however, say that the most potent neigh-bour in the consideration of issues of national defence is, and ought to be our northern neighbour China. It is so not only because we have long, extended land frontiers, or because of the fact of there being a boundary dispute, or of the tragic memories of the 1962 aggression. I am again happy that the Minister of External Affairs is here. My point is that China has not given up—or it has returned to the phase of great expansionism. The question of boundaries is being talked of. China has boundaries with USSR, Viet Nam, Loas, Burma, Nepal and of course, India. Has any boundary been settled? I am not talking about what has happened in Burma. So, here is a country with no settled boundaries. You are aware that the Central Committees of the Communist Parties of Vict Nam and of China agreed to delimit the frontiers between Viet Nam and the People's Republic of China. Then what happened? It was not a question of Spratly and Paracel islands, What hap-pened to Burma? What is happening there? The Ministers ought to know better. I am sorry to say that the upper Burma has almost become a free 'vacuum territory', where Chinese can move in and out. And this poses a grave threat to

And here, I would like to be enlightened by the Defence Minister, on the question of Nepal, I am reliably informed that the Chinese forces have moved in to another other 400 square miles of Nepalese territory beyond their settled boundary in Nepal.

Now the argument of the Chinese is that this settled boundary has not been demarcated properly! Whether demarcated properly! Whether demarcated or agreed, the question is that there are no settled frontiers for China! I would also like the Defence Minister to reiterate what we have done before, that. Any aggression on Nepal will continue to be considered as an agression on this country. Now it is argued by Chinese that certain frontiers are a legacy of imperialism. Whose imperialism, because there are no Han people in the outlying provinces of China! It is only a phase and question of expansionism, not a question of imperialism. But the Chinese view is, because of her perception of itself as the third global power and everything else follows. So, the most important consideration I would urge upon the Defence Minister and this House is that we ought to be vigilant about Chinese perceptions and motivations.

This is not the time to discuss Mr. Vajpayees' visit to Peking. But there is also another point. When Mr. Vajpayee was in Peking, there was a military mission or a day earlier, a Pakistani military mission, which according to all reports received not only was given a better reception but wider media coverage in Peking. Now there is another Chinese military mission to Bangladesh. These are two countries, Pakistan and Bangaladesh, where the United States and China share common interest and perceptions. Mr. Bhutto has gone on record saying that one billion dollars worth of military hardwares China gave to Pakistan which makes Pakistan the biggest recipient of Chinese arms. This is not only a question of one billion dollars of aid, it is a question of continuing it. I am told diplomatically the Chinese are pressing the United States to give greater arms support to Pakistan, apart from building up a Karakoram Highway whose picture I saw in the London Sunday Times or The Observer the other day, which shows that a highly developed communication network, has been built up. So, this is Chinese world view which ought to be the concern of those who look after our security environment considerations, as well as consideration of defence postures. And Defence preparedness should arise, come out of our understanding of the Peking's rose in international affairs, because China wants not only to be a third global power but a most important global nuclear power.

China cannot move north; China cannot move east or west, China, to remain an important quantity, unique power factor, important power factor, can only move towards its outhern rim which extends from Vietnam to India and also to gain entry into Indian Ocean. The other day, when I raised it the Minister of External Affairs did not give a satisfactory answer. I do not want to refer at length to the problems of Indian Ocean where again the interest of China and United States coincide. However, I want to read out for the benefit of the House. Somebody argued about our Navy. I shall come to that later. There is a testimony before the United States House Committee on Foreign Affairs on the hearings on the Indian Ocean by Dr. Badgley. He said,

"I would envisage a hands-off policy by the greatpowers outside of that part of the world as a surrogate for Indian paramountcy. I think Pakistan would not have a chance in a direct war with India and for that matter I think China now is in a position where it has no longer a dominant position vis-a-vis ladia given the extended lines of communications and logistic support. Only if China were to use nucleaweapons would they, I think, hope todefeat India. Therefore, my estimate of the war problem is that if we all stay out of it, meaning the Russians, the Americans and the Chinese, we are awarding a victory to India."

This is not the only one. I can produce half a dozen such testimonies before the LIS House Committee. This is exeactly the Chinese view and China is interested from that angle in the use of these forces and bases and particularly in its entry into the Arabian Sea. We happen to belong to that part of the coastal line; and we are legitimately concerned with it. This is the only area from which the Chinese can hope to hit the Soviet City targets; it cannot be done from any other area. I have a reliable information that that is the only area where they can deploy sub-marine borne missiles. So, the Chinese concern with problems of Indian Ocean also arises out of this.

So, it is in this context, we must view the talk of its modernisation, not only of economy but of armed forces, and the so-called talk of professionalisation of PLA. There is a view in our Foreign Office-I do not know about the Defence Ministry. I ain sure, they have no such illusions, that China is busy with moder-nisation, China is busy with professionalnation. So, there is no time for them for other things. Professionalisation what? Modernisation for what? That is a question of vital concern to us because it is in consonance with their world view, their own perception regarding their own power and requirement for keeping that power. So, it is the submarme borne missile base they are seeking in the Arabian Sea. So, I would urge upon the Defence Minister—I am sure, he has no delusion—to rid this Government also of this grand delusion that has been built up on the wake of Mr. Vajpayce's visit to Peking. So, basically, it is a question of power perception. Jawahailal Nehry once said:

"Either this country, India, will count for a lot and a great deal or we would not count at all."

Do we have that power perception? Do we want to secure it by talking endlessly about Indian Ocean being a zone of prace, talking that we abjure nuclear ortions in season and out of season? Whether anyhody has sought information or not! That certainly does not reflect clear understanding of our perception. We have a role from Aden so Singapore; and I am not talking in terms of a hawk but only for our security consideration requirements; and for our national unity, integrity and security so that we can remain

[Shri K. P. Unnikrishnan]

as a powerful nation. The requirement of our defence is not only to secure our frontiers but in acceptance of this perception to become a very important regional if not a global power. So I do not agree with my friend, Mr. Raju who vesterday talked about a cut back in Defence spending. There is no question of any cut back in our defence needs. Our Defence should be based on selfreliance, because our security cannot be the concern of anyone else. We will have to defend ourselves, we have to depend upon our own resources, on own technology, our own skills and man-power. So, the modern concept of defence, national defence involves not only the development of ordinary things like transportation and com nunications, but also tools and techniques. I would repeat the quistion of development of science and technology. B it again on hears all kinds of shibboleth about science and technology, about the development of our national econo.nv. and here may I add that apart fron Pet Clique who can their condemned for cirminal actions, it is only in India that one hears about the development of a rural oriented development of technology! Now I am not saying that rural employment needs be ignored! I am all for the d-velopment of intermediate technology and I am all for development of our cottage and small scale industries. But we should understand the parameters of this development and cannot play around with our future by destroying our economic and technological foundations because ultimately it is going to affect our national security. I am happy that my friend Dr. Sibrimaniam Swamy spoke of the Naval needs. I do not agree with him on most of the things. But I entirely agree with what he said about the submarines. I am told an Italian submarine is being considered for purchase. I do not know. I hope the Defence Minister will enlighten us on this.

In 1974-75 the allocation for Navy was 9.8%. It has now come down to 7% or less, i.e. Navy gets Rs. 210 crores as against Rs. 1,895 crores for the Army. Now when the whole strategy is undergoing a change, at a global perception level and the security environment is changing; there are security hazards in a policy which downgrades the needs of our Navy. I do not want to go into the details of Gulf and other places, to say the least it only displays, if not negligence, it certainly does not display an awareness of the problem.

I want to make a small point about the coastal guards. I do not know why Delhi was chosen as Headquarters of coastal guards. Bombay would have been the Headquarters, if not Cochin. I would

also want an assurance from the Minister who is very match concerned with the problems of backward classes that fishermen communities of the coast line shoul i be given preference in recruitment to these coastal gards organisation.

Army temains our bulwark. I am happy that under the leadership of Shri Jagivan Ramji this anarchonism Martialvs non-martialraces is to be curbed if not eliminated. Modernisation of our forces calls for this approach. But I hope in this approach regional balance will be kept up.

Another point I want to make is that t'icre has been controversy regarding Vijavanta Tank. I would like to know from the Defence Minister whether it is going to be mo lifted and what is happening to our main battle tank project of 80? We would like to be re-assured that when we spend Rs. 1895 crores for the Army, the forces shall be adequately equipped. But in this case something I want to say now as the External Affairs Minister is also here, i.e. regarding a deal which is known as centurion tank I am told that 90 Centurion tanks have been sold with Spain as enduser. Spain said that they had nothing to do with it! This two million dollar deal which was almost undersold according to the London Observer of February 5th, 1979 the tanks have landed in South Africa with Indian markings. If this is true, it is a shameful thing that this country which has always been in the front line of opposing South African Racist Regime should have through the back door enabled it to acquire these tanks! Even according to Lloyd's register it has been shown as shipped from Bombay. There were also reports that a C.B.I. enquiry was on. I would like the hon. Defence Minister to assure the House that the facts are not what I stated. But in any case if that is so, he would conduct an enquiry and catch the culprit whosoever he may be.

There are so many things about communications system and electronics. Since you have asked me, I shall wind up by saying a few sentences.

MR. CHAIRMAN: You are leaving only three minutes for your party.

SHRI K. P. UNNIKRISHNAN: The question regarding Deep Penetration Aircraft and acquisition of Jaguar has been widely debated. I do not want to get involved in the various controversies which have surrounded this issue because that is not the basic question involved. The question involved is not merely the role played by Shri Kanti Desai or X y or Z, but was DPSA necessary? The Honre to be assured on this point first. I am aware that there are various views

that are possible on this question. If so, was Jaguar the most suited aircraft for the purpose of DPSA and for our operational purposes? There are certain disturbing and snawing questions that remain regarding the performance of this aircraft in our climatic conditions. I would put this specific question: Was this aircraft brought here and tried out in our climatic conditions? Because any defence equipment that we acquire any time, we are bound to bring it and try it in our climatic condition. If so, why was it waived in the case of Jaguar? There are numerous other questions because I had a very long correspondence with the Prime Minister on this question. I do not want to go into all those details. The experience of this aircraft was primarily confined, apart from the British RAF and the French who had to buy it, to tiny Oman and Ecuador. Why was it that they thought that they ought to prefer this other that any other available model? Firstly, was it necessary at all.

MR. CHAIRMAN: You have used up the entire time of your party. Please conclude.

SHRI K. P. UNNIKRISHNAN: There were press reports regarding this yesterday, I would like to know whether a firm contract has been signed and whether the factor of cost escalation has been taken into consideration at all, because apart from the question of the strengthening of the pound in the international monetary circles, this assumes importance. There is also the possibility of our acquiring the SU-19 from Soviet Union. I want to know whether this avenue was gone into apart from the Tornado and others.

I would conclude by saying that there is no substitude for self-reliance. I would have liked to go into the problems of HAL in connection with this. In the long range, there is no running away from self-reliance. If you want to evolve a policy of national consensus on defence, there is no other way than self-reliance.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): Madam Chairman, I am extremely grateful to you for permiting me to intervene at this stage. I will try to be as brief as possible. It has been rightly said by hon. members that the foreign policy and defence policy of the country are very much interlinked and they have to be integrated. Our country has been consistently pursuing the policy of peace and has been advocating nuclear and conventional disarmament. We believe in preventing conflicts, easing tension and resolving differences between nations through negotiations. We wish budgets on arms race to be curbed. We have kept

our defence budget much below 4% of our GNP. This is one of the lowest in the world. Yesterday Mr. Raju raised an objection saying that our defence budget is 4% whereas Japan is spending much less—1.25% of its GNP—on its defence. Apart from other factors which Mr. Yadvendra Dutt mentioned in his speech yesterday, we should not overlook the fact that our security environment is much different from theirs. We cannot lose sight of the fact that paradoxical developments are taking place in the international security environment. In spite of the talks on the limitation of strategic arms and imposition of ban on nuclear explosions, Defence Budgets of the great powers continue to increase. The fragile fabric of international stability has been threa-tened by conflicts and there is tension on both sides of our country, the West and the East. There have been some gains in our pursuit for peace and greater umderstanding with our neighbours and we shall vigorously pursue our quest for greater understanding and cooperation with all our neighbours to strengthen foundations of peace in the region. But we shall at the same time maintain requisite Defence preparedness at all times.

Madam, Chairman, I agree with my friends that keeping in view the geopolitical situation and national security environment, maintenance of absolute defence preparedness at all times must remain one of the imperatives of our national policy. This calls for a programme of continual modernisation of our Armed Forces so as to meet the fast changing technological and other challegnges in the field of defence. Therefore, there is emphasis on replacement and modernisation, on greater fire power, mobility and modern communications. Modernisation is a continuing process and Government are determined to increase the pase of modernisation taking into consideration the requirements. Government have, as the hon. Members are aware, taken recently a decision to replace the ageing fleet of Hunters and Canberras with a modern striking aircraft, about which my friend has just now referred. Government have taken steps to ensure that there will be transfer of technology and thus simultaneous with the procurement, we will also be self-relience by indigenous production. Nearly three-fourth of the requirement of Jaguar will be produced in India under licence and only one-fourth would be procured directly. The Government are also considering the question of replacing the transport fleet of Dakotas and Packets with a suitable modern transport aircraft.

Similarly, in other spheres relating to air defence, the Radar and Communication Project Organisation has been set up to provide efficient system of detection of enemy aircraft and of sight communica-

[Prof. Sher Singh]

tion to link up the air bases with the Command and Air HQ for speedy decision making in meeting any threats from the enemy aircraft.

In the field of avionics and armaments also, similar efforts are being made to replace the systems by their more modern counterparts.

In addition to the frigates which we are manufacturing at Mazagaon Docks, construction of submarines has to be undertaken in collaboration with a foreign shipyard, a decision has yet to be taken. My friend has just now said that some decision about acquiring submarines from Italy has been taken. No decision has yet to be taken. We have to construct the submarines with foreign collabogation because we do not have the technical knowhow. My friend has just now mentioned about Vijayanta Tank. Vijayanta Tank is being modernised. This continuous process is going on for the last two or three years. The main battle tank, MBT is also under development with CVRDE.

A suggestion has been made that India should also have a nuclear deterrent capability of her own and should have not only the conventional but also the nuclear warhead, for missiles. The Government, taking into account the importance of the missile programme, set up a Committee sometime ago to advice the Ministry on all its details. The necessary infrastructure and capability for developing various types of missiles is already in existence. However, it is the declared policy of the Government that India shall not develop or acquire nuclear weapons and delivery systems, as our nuclear capability is meant only for peaceful purposes. The Prime Minister has, on several occasions, categorically stated that under no circumstances sharl we develop nuclear weapons.

Shri Unnikrishnan has verv rightly said there is no substitute for self-reliance. Therefore, we have taken very many steps for rapidindigenisation, and this is another cornerstone of our policy of self-reliance. A conscious programme and policy or accelerating the pace of indigenisation has been followed by striving to organise acall public sector undertakings the manufacture of various parts and components indigenously. Ever since the new Government has taken over in March, 1977, an added impetus has been given to this aspect.

HAL has adopted a special five-year programme involving Rs. 10 crores investment with the aim of speeding up the indigenisation of air-frames, aero-engines, aviones and other accessories manufactured in its various divisions. HAI. has been able to indigenise over 2,500 items, resulting in foreign exchange saving of Rs. 4 crores to 5 crores per year. The Bharat Electronics Limited have brought down the over-all import content of their products to an over-all level of 22 per cent from 35 per cent in 1968 69 Rail coaches, heavy duty transport trailers manufactured by Bharat Earth-movers are fully indigenised. In the case of Earth moving equipment manufactured by Bharat Far h-movers Limited the indigenous content upto 90 per cent has been achieved, in regard to certain types of their machines, whereas the average level of indigenisation is about 77 per cent

SHRI VAYALAR RAVI (Chirayin-kil): What is the total capacity utilisation?

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PROF. SHER SINGH: In BEMI. the percentage is very high The indigenous content in the manufacture of war shirs in Mazagon Docks has recorded a mercase in percentage, f.om 18 per cent for the first frigate to about 60 per cent in the latest one. The Garden Reach Ship-builders and Engineers I imited have also made signife ant contribution to the indigenisation of ship-building by manufacturing marine diesel engines and various dock machinery items with a view to building self-reliance and in order to effect improvement in existing components and equipments, and developing new products for meeting market requirements, greater stress is being laid on in-house research and development. Many of our undertakings have well-organised design bureaus. Our undertakings are also laying stress on the manufacture of ever-increasing quantum of spares, components and accessories within the country. In this context, I would like to mention that all the defence public sector undertakings in production participated in the Defence Industries Exhibition, which was organised last year. Their products attracted enquiries. The response for import substitution on hitherto imported items was also encouraging.

Coming to ordnance factorics, I must say that almost complete self-sufficiency has been achieved in the field of small arms like rifles, light mortars, carbines light machine guns required for the infautry and mountain guns, recoilless guns, anti-aircraft guns, tank guns and heavy mortar required for artillery and mountain regiments. The extent of indigenisation achieved in some of the important conventional arms are as follows: anti-tank recoilless guns 99 per cent, semi-automatic rifles 99 per cent, infantry mortars 99 per cent and air defence guns 80 per cent.

Rapid advancements in technologies and changing tactical concepts result in the demands for further improvements and sophisticated version of conventional arms required by the three Services. With this in mind, the efforts of the Department of Defence Production are continuously oriented towards achieving the speediest possible self-sufficiency in the production of conventional arms by accelerating the pace of indigenisation and updating production technologies and skills.

In order to further accelerate the pace of indigenisation and to ensure coordinated activities in respect of all the three Services and to oversee follow-up action, a high level Group had been constituted with a number of technical Groups functioning under its auspices. More than 14,000 items have been identified by these groups for migenisation. These will be progressively taken up for indigenisation. In order to acquaint the entrepreneurs regarding various types of items required for Defence. Sample Rooms are being maintained at Delhi, Bombay, Calcutta and Madras. These are being reorganised to make them more accessible, effective and useful.

Madam Chairman, questions were raused about coast guard organisation, that the fishermen should get protection in the areas where they go in for fishing

MR. CHAIRMAN: He mentioned recruitment. He said that the sons of fishermen should be given preference in recruitment.

SHRI VAYALAR RAVI: They should be posted somewhere near the sea, not in Delhi.

MR. CHAIRMAN: These were the two points that he raised. Preferably in Madras, though he did not mention Madras.

PROF. SHER SINGH: There is force in his point. Those who live near the sea should be posted there. I think they are encouraged and a number of them, officers and others, come from the States which are near the coasts.

Sir, about the rehabilitation of ex-Servicemen, some questions have been raised. We are doing our best to request the Governments to fill up those vacancies which are reserved for Ex-Servicemen. We, in the Government of India, also have reserved to per cent of posts in Class III for them.

SHRI VAYALAR RAVI: Madam Chairman,.....

MR. CHAIRMAN: You kindly wait. Preserve your soul in patience, Mr. Ravi. Please continue, Prof. Sher Singh. PROF. SHER SINGH: For self-employment also there are a number of schemes in operation and now, before the jawans of the Armed Forces retire, we are making arrangement for their training so that when they go out, they could find some employment with the training that they have received there, and we have provided the scholarships and other facilities for this purpose.

With these few words, Madam, I conclude.

SHRI VAYALAR RAVI: What about Sainik School employees?

PROF. SHER SINGH: About Sainik School, we have recently taken a decision to revise the pay scales of the teachers in the Sainik School.

SHRI VAYALAR RAVI: What about other employees?

PROF. SHER SINGH: For other employees, a Committee was appointed to go into....

(Interruptions).

MR. CHAIRMAN: Any questions that are there can be put after the final reply. This is not question and answer time.

SHRI VAYALAR RAVI: This is only an intervention.

MR. CHAIRMAN: Then he need not reply if it is an intervention. You continue, Prof. Sher Singh.

SHRI KRISHNA CHANDRA HAL-DER (Durgapur): What about the Garden Reach Workshops employees?

MR. CHAIRMAN: This is not the question and answer time. If certain questions remain unanswered, when the Minister finally replies at that time you can raise questions. You please continue. (Intervations.). They will decide what they are to reply. You don't have to decide.

PROF. SHER SINGH: Madam Chairman, I have made the position very cleatmore than once in this House about the strike going on in the Garden Reach Workshops. There, a tripartite engineering settlement has been concluded by the West Bengal Government and under that screement, we are prepared to give other benefits also, incentive schemes etc. That we have made it very clear to the employees. But we cannot bypass the tripartite agreement where....

MR. CHAIRMAN: You are taking the same position you took in reply to the matter raised under Rule 377 it seems. You do not have to repeat that. PROF. SHER SINGH: The position remains the same. How can we bypass the West Bengal Government? Conciliation proceedings are going on. We have entrusted the case to the West Bengal Government for conciliation, and they are engaged in that exercise. So, I would appeal to my friends to help them, instead of standing in the way of the conclusion of this strike.

Before I conclude, I must say that I am extremely grateful to the hon. Members who supported our defence policy. I am glad to say that the entire nation is behind our armed forces who are maintaining constant vigil on our long and difficult national borders to defend our hardearned freedom. The country is proud of its jawans, and I take this opportunity to pay my warm tributes to them and also to the two and a half lakh workers engaged in various defence production items as also the scientists who are doing their best to give us the latest research. Thank you very much.

DR. SARADISH ROY (Bolpur): I rise to support the Demands of the Ministry of Defence.

The Defence Budget allotment this year is about 15 times more compared to the first year of the first Five Year Plan period and about 11 per cent more than last year's revised allotment. The Defence Ministry is the largest single user of our limited national resources. Detailed budget allotments have been kept a secret for the last several years. Even Members of Parliament are not acquainted with the details of the Budget from 1963. This extraordinary secrecy causes confusion to the people who are kept in the dark regarding what is being done with the huge amount of money that is provided by the Defence Budget, but there is hardly any secret which our opponents cannot know in these days of satellites and surveillance. Only the people of our country and Members of Parliament are kept in the dark.

While not undermining the importance of defence preparedness, I have sharply to point out the fact that these allotments on defence are having a crippling effect on the general growth of our economy and placing heavy burdens on the common people. If a rapid growth of our national economy is not ensured, if foreign multi-nationals and Indian monepoly houses are allowed to exploit and amass huge profits, who are to pay the bills for our growing defence budget except the common people, the peasants, the workers and the middle class? Real and lasting national defence cannot be built up by depending on arms alone, if so 80 per cent of our people are subjected to

ruthless exploitation and constant parperisation, if people's defence capability and their morale collapse, no matter how many thousand; of crores are spent on arms....

THE MINISTER OF DEFINE (SHRI JAGJIVAN RAM): Most of the details are given in the Eudget, if you care to read them.

DR. SARADISH ROY: From 1963 onwards you only give the gist, 1 ct the details.

The pay and service conditions of the lower ranks of officers as well as ordinary ranks of our army men are far from satisfactory. Age-old rules and regulations forbidding the reading of some newspress and journals introduced by the British colonialists still continue. Army non are spied upon and contact with other civil life and democratic currents are being severely curtailed.

Still it is sought to be maintained as a mercenery army than any arm breathing in a democracy, in a free and independent India. Only the bloody clash between the Navy men and the people in Vizag the other day is enough to show the gulf that exists between the army and the civil life.

On going through the report, we find that in the name of modernisation and indigenisation, the main emphasis is on automation, mechanisation, management technique, etc. No doubt modernisation is necessary. But we should not forget that we are a poor country economically and we cannot compete with other countries like USA, USSR or even China in this respect. There should be a proper balance between the need of modernisation and the realities of economic situation. In spite of some advance in internal production and production capability, the defence apparatus is till to a great extent dependant on import at a great cost. We have 25 years of experience of manufacturing aircraft but still we have to import all combat and transport aircraft.

In this connection, I may mention about a report on Jaguar deal. I have gone through the papers. An article has appeared in Blitz viz., "Infiltration, sebcage and corruption....IAF sells out HAL to foreigners." There is also a rejoir for by the Chairman of HAL to this. I have gone through all here. But it is not at all convincing. It should be seen whether we can ourselves manufacture such aircrafts or not. That should be cleared, 50% of parts and equipment of naval craft we make, are imported and we are in a big way dependent on import of many other equipment. All this means

that our emphasis on research and development and attainment of self-sufficiency is very minimal. Hence the first priority in defence should be attainment of selfsufficiency in arms and equipment. Imported arms and equipment is not a sure guarantee of defence. It is a way to disaster.

Now I would deal with some of the public sector undertakings under the management of the Defence Ministry. First I will deal with Bharat Electronics Limited, Ghaziabad, which is now under lock-out. The management says that the workers were on strike and so they had to declare a lock-out from 9th March. This is the copy of the notice pasted in front of the gates. I quote from Form No. 23:

"7. If strike, please state whether it is directed, o ganised or controlled by some union"

and the answer to this was:

"Not applicable "

There was no strike. If you go through the production records of the unit, you will find that even on the day before the lock-out was declared, there was no fall in production. The workers were only agreating for their demand. There was an agreement entered into between the workers and the management last year. In spite of that, the workers are agitating. What was their demand? They are demanding CCA. The management had assurd a circular according to which the workers in Calcutta, Bombay and Madras will get that allowance. But that allowance is not given to the workers of Ghaziabad. The tunny thing is that the officers are getting the allowance on the basis of that circular. The officers are getting an alowance of 6 per cent as City Compensatory Allowance. But the workers are not getting it. In that agreement, it is clearly stated that there will be no City Compensatory Allowance for the officers. In spite of that agreement, the officers are getting it. So, this is the workers' legitimate demand for which they are agitating. I hope, the hon. Minister will try to meet the legitimate demands of the workers.

MAs regards the Garden Reach Workshop, the hon. Minister just now stated that we should take an initiative to improve the affairs of the Garden Reach Workshop. The Garden Reach Workshop workers are getting the most minimum wages as compared to any engineering worker in Calcutta. The unskilled workers are getting Rs. 440/- including D.A. and the skilled workers are getting Rs. 560/- including D.A. They have never gone on strike. For the last two years, they are

agitating for an increase in their emouments.

There is a letter which has been signed by some of the officers there. I would like to quote that. A Joint Secretary—I will not name him—has given a written assurance "that the workers will not lose anything in view of the fact that the ensuing settlement which would be arrived at for a period of at least five years might be given effect from I-1-77." This is an 'agreement, this is an understanding. The only difference of opinion is, from what date the agreement will come into effect. They say that it will come into effect from January, 1978. You are not honouring the assurance that you have given in writing. I hope, the hon. Minister will do something in this regard.

About the employees of the ordnance factories, it is good that you have formed an ordnance board. But the victimisation of 32 workers of the Gun and Shell Factory, Ishapore, in the last few years, is there. The Railways have wthdrawn it. They should also do it. Similarly, there is the victimisation of 14 workers of the Carriage Factory, Jabalpur. I would request the hon. Minister to do something about it.

SHRI KRISHNA CHANDRA HAL-DER: The Defence Minister should say something about the bonus to Defence employees.

श्री राज नारायण (राय बरेली) : माननीया साप इस बात को जानती हैं कि जब भी कोई बोलता होता है तो मै उसको डिस्टबं नहीं करना चाहता हू ।

सभापित महोदया, जब हम माज देश की सुरक्षा के बजट पर बोल रहे है तो मैं सबसे पहले मौिखिक प्रश्न उठाना चाहता हूं यह देश, यह राष्ट्र, राष्ट्र के लोगों का है या सरकार मे बैठे कुछ मंत्रियो का है ? मैं मंत्री रहूं या न रहू लेकिन राष्ट्र सदा रहने वाला है। मैंने कभी नही माना कि राष्ट्र की रक्षा की जिम्मेदारी केवल मंत्रिमंड ल की है। यदि देश की ग्राम जनता राष्ट्र की सुरक्षा के लिए तत्पर नही रहेगों तो केवल सरकार राष्ट्र की सुरक्षा नहीं कर सकती है। एक नहीं भ्रनेक उदाह रण इस के दिए जा सकते हैं। इसलिए मैं चाहता हूं कि यह सदन जो जनतंत्रीय सदन है

[भी राज नारायण]

इस प्रश्न पर गम्भीरता से विचार करे कि इस सदन की जिम्मेदारी क्या है। इस शब्द की सुरक्षा के लिए कौन जिम्मेदार है ? देश है या सरकार है ? जिस रास्ते से चाहे सरकार चलती जाए, जिस तरह चाहे देश की सुरक्षा करे तो मैं समझता हुं कि देश की सुरक्षा अन्ततीगत्वा जा कर **अ**सुरक्षा में परिणत हो जाएगी । इस वास्ते इन बातों पर धच्छी तरह से विचार किया जाना चाहिये ।

r5 hrs.

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मेरे पास पन्नों के बंडल के बंडल पड़े हुये है जैगुद्रार के बारे में। प्रधान मंत्री जी श्रीर सुरक्षा मंत्री जी कहते हैं कि इसके सम्बन्ध में कुछ नहीं बताया जा सकता है, ऐसा करना जन हित मे नही है, ग्रथं हित में नहीं है। ग्रगर जन हित मे नहीं तो हम यहां किस लिए बैठे है ? फिर इस पार्लियामेंट पर, इस ससद् पर इतना **खर्च** क्यों होता है ? इसको भंग करदो । माठ दस मादमी प्रच्छे चुने हुये, चुनीदा रख लो, एक उसको रख लो जो सुरक्षा के मामले में दक्ष हो, एक उसको रख लो जो धर्य व्यवस्था के मामले में दक्ष हो, एक कृषि का दक्ष रख लो धौर राज चलामो । बेमतलब हम यहां पड़े रहते है।

म्राप चाहेंगे नहीं कि मैं उन पत्नों को पढ़ें। सुरक्षा मंत्री जी की मैं बहुत इज्जत करता हूं, उनकी बातों की भी बहुत कद्र करता हूं। इसके घलावा भी उनके प्रति बहुत ही भादर व्यक्त करता हुं। लेकिन मैं प्रधान मंत्री जी के पत्नों को कुछ पढ़ देना चाहता हूं। यह 19 जनवरी का यन्न है:

"भाई श्रीराजनारायण जी । द्यापका 13 जनवरी, 1979 का पत्न मिला जिसमें

भापने जैनुबार के सम्बन्ध में तकनीकी रिपोर्ट की नकल मांगी है। परम्यु यह रिपोर्ट गोपनीय है । उसकी नकल भेजने से एक गलत निसाल कायम होगी भीर ऐसाकरना सार्वजनिक हित में भी उचित नहीं होगा, ऐसा मैं मानता हूं।"

of Defence

बब मैं ब्रपना पत्र पढ़्गातो लम्बाहो जाएगा। मैंने उनको तकनीकी जानकारी के लिए लिखा था। मैं जानता हूं बाबू जग-जीवन राम झूठ नहीं बोलेंगे । मैंने जैगु-मार, विजिन भीर मिराज तीनों की कम्पेरेटिव स्टडी की रिपोर्ट मागी थी, तीनों की प्रति घंटा चाल क्या है, उड़ान क्या है, तीनों घूमने में कितनी जगह लेते हैं यह जानकारी मांगी थी सब उनको नख्शा मैंने दे दिया था। भव हमने उनको लिखा कि यह सारा नक्का हमने ग्रापको दे दिया है, तकनीकी बातें बनादी है, प्रधान मजी जी भ्राप हमें क्रुपया बतायें कि ऐसा हुन्ना क्यों----

विदेश मंत्रालय में राज्य मंत्री (श्री समरेना कुन्यू) : कहा मिला ?

श्री राज नारायण : नक्शा वही से मिला जहां से सरकार को मिला । भागे भाष देखिए । दो जनवरी को पत्न भाता है:

"बाई श्री राज नारायण जी। जैगुझार विमान के सम्बन्ध में घापका 19 दिसम्बर 1978 का पत्न मिला । इस मामले में संसद् में कई बार बहुत चर्चा हुई है और कुछ माननीय संसद् सदस्यों के साथ पत्न व्यवहार भी हुमा है। इसके बावजूद मनर भापको स्थिति स्पष्ट नहीं है तो मुझे मफसोस है कि इससे ज्यादा भौर कुछ स्पष्ट करने में मैं मजबूर हूं भौर तकनीकी प्रथवा विलीय दृष्टि से इस बारे में कुछ कहना मुम्किन नहीं है।"

तकनीकी भी है और क्लीय भी है। समका में नहीं या रहा है कि क्या भी

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जगजीवन राम भी इसी राय को रखेंगे? धगर इस राय को रखेंगे तो इस देश का क्या होगा, भगवान जाने ।

भी जगजीवन राम : क्या होगा वह करके विका दिया है।

श्री राजन।रायम में बहुत ही भ्रदव के साथ कहगा जगजीवन राम जी से कि धनावश्यक गुस्से में या धमड मे न बोलें। न हम किसी के घमंड को बरदाश्त कर मकते है भीर न ग्स्से को । ग्रगर तनिक हमको छेड दिया जाता है तो हम उस मामले के भ्रादिसे भन्त तक मे गए वगैर नही रहते हैं। मैं चाहता नहीं हूं कि इस मौके पर जगजीवन राम मे उलझ् भीर उनके जो मित्र लोग यहा थे उनको मैंने बता दिया था कि ब्राज इन पत्नों को मे नही पद्गा क्योंकि जगजीवन राम जी मे मै उलझना नही चाहता हु प्रापने क्या दिखा दिया ? देश ने दिखा दिया है सेना में दिखा दिया है पलटन ने दिखाया है। इस सरकार ने कुछ नही दिखाया है। इस सरकार ने भ्रपनी कम भ्रकली भौर भ्रपनी कमजोरी भीर भ्रपनी नपुसकता दिखाई है। दिखाया है पलटन ने, हम की जनता ने, पलटन ग्रीर जनता ने वगलादेश की लड़ाई में दिखाया और पाकिस्तान के साथ लड़ाई मे दिखाया। कौन ऐसा जमाना है जिसको हम नही जानते हैं। कौन यहां इस समय पुराने कांग्रेसियों में हैं जो यह कह सकता है कि उसने हमसे ज्यादा सजा काटी है, कांग्रेसी राज मे हम 58 बार जेल काट चके है। क्या माने है? जनजीवन राम जी बेकार में थोड़े सा हमसे उसमें हैं।

तो भाष न बोलिये। जवाब भाष दें भाखिर में। कर के विश्वाविमा। नया विश्वाविमा? ठीक है, मैंने उस समय कहा था जब श्री मेनन साहब रक्षा मंत्री थे, जब चीन से हम हारे तब इस्ताफ़ा विवा मेनन साहब ने । भीर जब हम वंशका देश में जीते तो भारत रत्न की पदवी निक्षी पश्चिमा गोत्री को । यह श्रवाल मैं उठा

चुका हूं। हार के वक्त जिम्मेदार रक्षा मंत्री माना गया । मेनन रूपी सुग्गा हट गया, प्रधान मन्नी बच गया। भीर इस समय जब जीत हुई तो साराश्रेय प्रधान मत्री को मिला। रक्षा मंत्री हट गया। क्यों कि रक्षा बेचारा हरिजन था, भौर प्रधान मंत्री बम्हनी थी। यह हमने उस समय कहा था। जगजीवन बाबू जानते है हमारे मारे भावों को । इनके प्रति हम कितना मादर रखते है, यह जानते है ।

एक बात ग्रीर कह दू, मैं यह पता लगा रहा हु भाज सुबह से क्या हमारे सुरक्षा मत्री और विदेश मत्री एक ही मे नही हो सकते हैं[?] जराइस प्रश्नपर भी विचार हो । क्योंकि सुरक्षा तो विदेशी हमले से करनी है। जगजीवन बाबू की पलटन हमारे देशी लागो पर तो गोली चलायेगी नही । घौर धगर यह देशी लोगो पर गोली चलाने को क हे भी तो वह इन्कार कर देगी। इसलिये देश की सीमा की सुरक्षा करने के लिए विदेशी मामला भी इनके हाथ मे प्रगर रहे तो मैं समझता हूं घच्छा होगा। अभी डा० मुद्रमण्यम स्वामी कह गये, मै ब्रादरणीय जगजीवन बाबू जी से विनम्प्र निवेदन करूंगा कि उनकी बात पर तो कभी यकीन करें ही नही, बरना देश जहसूम को चला जायगा । जैसा फतवा दे गये कि चीन की तरफ़ से कोई खतरा नही है। जैसे वह चीन के ठेकेदार है। मैं मानता हू कि ग्रगर चीन का हमला होगा तो हम उनको भगा हेंगे। धरे भाई तेरे पास क्या जानकारी है ? कैसे तू ऐसे बोल रहा है। क्यो तू तैयारी में कमी कराने की कोशिश कर रहा है ? क्या कीन से कुछ पाये हुए है ? इसका जवाब होना चाहिये ? मैं किसी देश के बारे में ठेकेदारी के साथ बोलू तो ऐसा लगता है कि साहब उस देश की मैं कोई एजेन्टी कर रहा हूं। न चीन की एजेन्टी करो, न ग्रमरोका को एजेन्टी करो भौर न रशिया की एजेन्टी करो। यह तो मामला जायेगा विदेश नीति पर । मैं वह देखता हुं कि श्री पंडित जवाहर लाल

नेहरू की जो विदेश नीति थी घड़ी के पेंडुलम की तरह खट, खट, खट-एक तरफ रूस, फिर अमरीका, रूस फिर धमरीका, रूस फिर धामरीका वही पैंडुलम की नीति इस समय हमारे यहां भी चल रही है। इससे देश को बचना है।

एक माननीय सदस्य : कुन्डू साहत्र यहां बैठे हुए हैं।

श्री राजनारामगः यह तो हमारे भादमी हैं वहां। यह तो हमको खबर देते हैं। मैं कोई गलत बयानी नहीं करूंगा। बहु हमारी पार्टी के पुराने हैं। कहीं भी रहेंगे तो पुरानी खबर कुछ हमको देंगे ही। देखिये मैं जल्दी जल्दी पढ़ देता हं, टोकिये नहीं। बाद में ग्रगर जगजीवन बाब चाहेंगे, तो मैं सब उनको दे दूंगा हमारे पास सब है, कंपैरेटिव स्टडी का चार्ट है। पढ़ने में देर लगेगी, सब को देख लीजिये कि किस तरह से होगा ।

किसी भी मायने में जगुरार मिराज से भाष्ट्रा नहीं हैं, न तो रफ्तार में, न पैतीदेशन में,न चक्कर घूमने में। जहां यह लेता है 2. 3 किलोमीटर बहां वह लेता है, 6 किलो-मीटर । किर भी जनुत्रार ग्रन्छ। है, अन्छा, है, तो क्यों? जगुप्रार ग्रन्का क्यों?

एक माननीय सदस्य : भिराज ग्रन्छ। क्यों?

भी राजनारायगः मिराज को तो हमने बता दिया, हनने उसका चार्ट दे विमा ।

्हाल ही में सरकार ने वायुसेना के लिये जगुमार वायुवान लेने का निर्मय किया है। हम इस निर्णय को, तथा निर्णय करने की विधि को एक मत्यन्त ही जिन्ताजनक विजय समझते हैं जो कि राष्ट्र-हित के विरुद्ध है।

इस विषय में सरकार ने संसद को तबा कुछ मंत्रियों को भी पूरी बातें न बताकर घोडा दिया है। मंति-मंडल ने जान-बूझकर यह निर्गेष जनता संसदीय दल की बैठक के बाद इसलिये किया कि किर उसकी ग्रालीवना न की जा सके । उल्लेखनीय हैं कि पहले-पहले श्री श्याम नन्दन मिश्र ने 4 ध्रत्रैल, 1978 को लोक-सभा में नियम 377 के मत्रीन यह मामला उडाया था। फिर 29 ग्रनस्त, 1978 को मैंने इस प्रश्नको उठाया। रक्षामंत्रीने सदन को आश्वासन दिया था कि कोई भी निर्जय नहीं लिया जायेगा तथा सभी मुद्दों को घ्यान में रखा जायेगा। बाद में रक्षा संत्रो को जब हमने पत्र लिबातो उन्होंने सूचना दी कि पत्र हमको मिल गया है भीर सम्यक विचार कर के सारा निर्णय लेंगे ? यह तो पहली पहली बात हो गई।

6 सरीब को जब जाबीबन बाबू, जनना पार्टी की मीरिंग हो रही थी, उसनें बैठेहर घेतो मैं उनके पास गया। मैं ने कहा कि बाबू जी हम तो ऐसा सुन रहे हैं कि जगुझार लेने का निर्णय हो गया है, तो उन्होंने कड़ा कि ऐसानहीं। ज्यों ही मैं साम की ट्रेन से कानपूर गया, तो कानपूर से पहुंच-कर हमने वहां ''जागरण'' नै पढ़ लिया कि निर्गय ले लिया गया । जब वहां जगजीवन बाब् से पूछा तो उन्हों ने कहा कि नहीं तो यह निर्गय कैसे हो गया, यह बात समझने की है। हमको बड़ाइस पर ग्राय्यर्थ हुन्ना।

ऐते सन्। जन्मार के मंताने का निर्णय **ीलेकर, जब संबदका ग्रश्चित्रेगन नही था,** तया उसरे चन्न के तरीके पर चिन्ता व्यक्त करने वाले सदस्यों को सूचित न करके सरकार ने संसदीय प्रणाली का घार अपमान किया है। इसकी घोडमा (6 प्रस्तुबर) से ठीक एक दिन पहले रजा मंत्री ने कहा था कि इस विषय में कोई निर्मय महीं लिया गरा है भौर न ही इतनी जन्दी में लिया जाने बाला है। उन्होंने यह भी कहा. या कि जनता श्रीर संसद् में उस निर्मय के श्री क्रिया के

प्रतिपादन के लिए वह इस संबंध में संसद् में तथा उन्हें लिखें गये पत्नों में उठाये गये प्रश्नों का उत्तर देंगे। पर ऐसा कुछ नहीं हुआ और चुपके-चुपके यह काम हो गया। क्यों? इसका भी राज ग्राना वाहिए।

हमारी जानकारी के अनुसार सबसे पहले प्रधान मंत्री ने जनवरी, 1978 में श्री कैलाहन के भारत आगमन के अवसर पर उन्हें ब्रिटिश वायुपान उद्योग की सहायता का आश्वासन संभवन दिया था।

एक माननीय सदस्य . सम्भवतः ?

श्रीर जनः रायमः हमारी जानकारी है कोई ज्यादा कहेगा तो ज्यादा स्त्रोल देंगे। टोको मनः।

इसके बाद 20 मार्च. 1978 को बिटिश प्रेम ने जगुभार के चुने जाने की खबर छापी। फरवरी में वह भ्राये, मार्च मे खबर छप गई लन्दन के पत्र में भ्रीर जब 4 भ्रप्रैल को स्थाम बाबू ने यहां प्रश्न उठाया, भ्राप इन सब तारीकों का तारतस्य देखिए तब मारी बान समझ मे भ्रायेगी।

पिछली गर्मी में जब प्रधान मंत्री ग्रमे-रिका भौर ब्रिटेन की याता पर गये वे तो ब्रिटिश हिनों को ग्रीर बढावा देने की नियत से ही उन्होंने कांस के प्रधान मंत्री के निमंत्रण को स्वीकार नहीं किया । यह चार्ज है। फांस के प्रधान मंत्री ने लिखा था कि हमारे यहा होकर जाइए, इसको भी देखते जाइए, नेकिन उसको देखा नहीं गया। लौटती यात्रा में प्रधान मंत्री के पूत्र, जो उनके राजनीतिक सचिव भी हैं, तया उनके प्रधान सिचिव लंदन रूके। सदन जानना चाहुता है कि वे संदन क्यों रके । विश्वास किया जाता है कि उन्होंने जगुप्रार के सीदे के विषय में बातचीत की घोर वादे किये। यह भी जात है कि प्रधान सक्ति भी छिन्तर के होटल मे ठहरे थे। श्री छिम्बर मनी भी म्लैक-लिस्टेड पुरुष है। उसी होटल में सारी मीटिंग जगुझार कंपनी के लोगों के साथ हुई । उसमें कान्तिभाई भी सम्मिलित थे।

इधर भारत में फ़ांस के रक्षा मंत्री के उस प्रस्ताव को हम लोगों ने ठुकरा दिया, जिसमें उन लोगों ने अपनी वायुसेना के लिए बनाये गये विमानों को पहले हमें देने का बादा किया, तथा यहां पर बाद में अपने सब से नये विमान ''मिराज 2000" या और भी नये माडेल के विमान बनाने की सहमति दी। श्री बाजपेयी के अनुसार उन्हें 6 अक्तूबर की कैंबिनेट मीटिंग में यह खबर नहीं बताई गई कि फांस एफ-1 भी अपने आईर से निकाल कर हमें सीझ देने को तैयार था।

जगुमार का उत्पादन मन पूर्णतया सम्पन्न हो चुका है। रायल एयर फोर्स के सभी 202 वायुमान सुपुर्द कर दिये गये है, जबकि ईक्वाडोर तथा म्रोमन को 12, 12 की खेपें कुछ ही महीने पहले सौंपी गई। ब्रिटिश वायुपान कम्पनी ने फेंच एयर फोस के सभी 200 एयर फेमों के लिए हिस्से पुर्जे सप्लाई किये है।

इसलिए यह समाचार स्पष्टतया सत्य नहीं है कि वे अब भी इंगलैंड तथा फ़ांस के लिए दो दो सौ जगुआर बना रहे है, जबकि उनके एक ग्राहक ईक्वाडोर, के विषय में विश्वास है कि अब वह फ़ांस के एफ-1 को अपना रहा है।

15.19 hr.

[MR. DEPUTY-SPEAKER in the Chair.]

इस तरह हमारी सरकार भुखमरी के कगार पर खड़ी भारत की गरीब जनता के पैसों से बिटिश वायुयान उद्योगों को संरक्षण दे रही है।

इस सौदे के दूसरे कौन से नतीजे होंगे? श्री घटल बिहारी वाजपेयी ने हाल ही में कहा है कि पाकिस्तान को एफ-5 की विकी खेदजनक है और इससे महाद्वीप में सिर्फ हथि-

[भी राजनारायण]

यारों की दौड तेज होगी। संभवतः उन्हें इसका एहसास नही है कि हम हथियारों की एक दौड हार चुके हैं। यह मान्य बात है कि पाकिस्तान के एफ-5 ई तथा मिराज-111 जगुधार को धासानी से मार गिरा सकते हैं। इस लिए लड़ाई तो पहले ही हार चुके है। जगधार निशाना साध सकता है, (पर विजेन या एफ-1 के मकाबले मन्द)लेकिन बह शत्र के हवाई रक्षा मिसाइलों तथा लडाक् बायुयानों से बचनही सकता। मैं ने श्री जगजीवन राम को लिखे एक पन्न में कुछ तलनात्मक भांकड़े दिये थे। उनमे यह स्पष्ट किया गया था कि विचाराधीन तीनो त्राय्यानों सें जगुम्रार सब से मन्द तथा हमला बोलने के बाद उच्च वेग से वापस ग्राने मे बस्टर का प्रयोग करने पर भी उतना रण इस बस्टर एन्जिन से कूशल नहीं है। शव के मिसाइलों को भी मौका मिलता है। इसके विपरीत मिराज एफ-1 'इन्फा-रेड' मिसाइलों के ग्रासन्न हमले के समय इंजन को बीमा कर सकता है भीर इस तरह पाकि-स्तानी लड़ाकुओं से ग्रासानी से बच निकल सकता है। जगुमार उच्च वेग से वायु मिसा-इलें फायर करने में भी सक्षम नहीं है। हमारा भ्राप्रह है कि इन वायुयानों के खरीद के ठेके पर हस्ताक्षर करने से पहले संसद को इन प्रक्तों का उत्तर मिलना चाहिए

मुझे मालूम नहीं कि माज स्थिति क्या हैं क्योंकि इस के पहले था कि द० 15 सौ करोड़ का सौदा होगा। कल पेपर में मा गया कि द० 2000 करोड का है। यह क्यों मा गया? जितने इस के पुर्जे है बिटिश कम्पनी ने कहा था कि हम सें लेने पड़ेंगे। वह चाहे खुद दें या दूसरे से खरीद कर दें मगर उसका खर्चा जितना बिटिश सरकार कहेगी उतना भारत सरकार को देना पड़ेगा। यह कोई जांच नही सकता कि बिटिश कम्पनी ठीक कह रही है या गलत कह रही है भीर की साप ले रहे हैं.....(क्यक्वान)....

उपान्यस महोदय : ग्राप 20 मिनट बील चुके हैं

श्री राजनारायण : नया 20 मिनट ग्रीर ?

उपाध्यक्ष महोदय : नहीं, 20 मिनट तो ग्राप बोल चुके है।

श्री राजनारायण: भ्रच्छा भव वायुगानों की कीमत पर आइए।...(अध्वक्षान)... भ्रच्छा, मैं व्वायुगानों की कीमत को छोड देता हूं....(अध्वक्षान)....

Shri K.P. Unnikrishnam: Mr. Deputy-Speaker, Sir, only four hours have been allotted for Defence. It is a very important subject. It involves 3,000 crores.

Mr. Deputy-Speaker: It is decided by the Business Advisory Committee.

श्री राजनारायण: श्रीमन्, य_व समय हमारे समय में न जोड़ा जाय!

मैं प्रव कीमतों पर नही जा रहा हूं केवल जगजीवन बाबू की सेवा में इतना ही विनम्ध निवेदन कर रहा हूं कि जो उस के कल पुर जे की सारी खरीद फरोक्त होगी उस की कीमत को जोड कर दाम लगेगा? उस की कीमत को जोड कर जो दाम लगेगा वह दूसरे जहां जों से कम होगा या ज्यादा होगा उसकी तुलना में, इसका उत्तर हैं।

प्रवर्में कुछ भीर प्रश्नरक्ता मंत्री जी सेकर रहाहुं।

क्या उत्तर ब्रफ़ीका के छ। इ और मारि-टानिया के संघर्ष में जगुआर बायू यान की भारी कति हुई है? 12 में से साल नष्ट हो चुके हैं? और उस में कुछ ब्रहाज इसलिए भी गिरे हैं यह कहा गया है कि गरनी में बह नहीं चल सफ़ेंगें। तो क्या भारतक्षे कम गरन है। नारतक्षे की नमीं के आहा से वहाज क्यों मंगाए जा रहे हैं ? यह पहला सवाल है ?

दूसरा यह है कि शांतिकाल में जगुधार तथा एक-1 वायुयानों के नष्ट होने के धन्त--राष्ट्रीय झांकड़े क्या हैं ? इस से सदन के लोगों की पता चल सकेगा कि तीनों में क्या फर्क है। उन का कहना है कि जगुधार के दूहरे इंजन हो न से वह ज्यादा दिन चलेंगे पर हमारी जानकारी कुछ भीर है।

जगुवार तथा मिराज एफ-1 के क्या उग्योग हैं? क्या जगुझार लड़ाकू वायुयान के तौर पर विश्वासपूर्वक पास्किस्तानी एफ-5 ईया मिराज 111 की मार गिरा सकता है या बच कर निकल सकता है?

दोनों हो किस्मों के रम्बरखाब तथा वापु-यान उन्तन्धना के ग्राकडे क्या है ग्रीर उन की कुल कोमत में इन का क्या सम्बन्ध है ?

यदि पुत्रीं को हम विदेश ने चेंगे तो जगुनार श्रीर मिराजएफ-1 के दूस कीन खरीददार हैं? जगुनार को विकी भारत को छोड कर समाप्त हो चुकी है जब कि मिराज एफ-1 श्रभी खरी दे जा रहे हैं श्रीर उस के लिए 1000 नये श्रावेश श्राप्त हुए हैं?

क्या हर जगुवार के साथ पूर्ण सहायक उपस्कर सप्लाई किये जा रहे हैं जिस के बिना वे परिचालन के लिए वे कारहोंने ?

सौवा रुपयों में किया गया है या पौड स्टॉलिंग में? यदि उत्तरी समुद्र के तेल को ग्रामद से स्टॉलिंग की कीमत चड़े तो क्या जनुवार की कीमत में भी पर्याप्त गृढि नहीं होती? बिटिंग पाँड का मूल्य इस समय पहले ही 4.5 प्रतिकृत चढ़ चुका है। यदि सभी पुर्यों का तथा हमारे लिए जनुवार के बदलान का खर्च जिया जाय तो प्रच वह सस्ता नहीं १। यह हमारा ग्रन्दाज है।

श्या यह सच नहीं है कि फांस द्वारा जिराज एफ-1 के जल्दी सन्ताई का तथा यहां पर मिराज 2000 तथा अन्य नये विमानों के बनाने के प्रस्तावों को ठुकरा दिया गया है? अगर यह सही है तो मैं पूछना चाहता हूं कि जगुबार जो एक आउट डेटेड चीज हो गई है उस को बनाने के लिए भारत में प्रयत्न क्यों हो रहा है?

हमें विश्वस्त सूत्रों से पता चला है कि पिछले साल, सितम्बर में जब एक छोटा गृप्त मिशन गूरोप के दौरे पर गया था तो उसे फ्रेंच प्रस्ताब काफी ग्राकर्षक लगा था ग्रीर उन्होंने नयी दिल्ली को इस की खबर दी। पर फिर यहाँ से कहा गया कि...

उपाध्यक्ष महोदय : राजनारायण जी स्रव खत्म कीजिए।

श्री राजनारायण ं मैं बहुत जल्दी कर रहा हं। श्राप समझिए कि जैसे कि घुड़दौड़ कर रहा हं।

भारत सरकार की झोर से कहा जाता है या इन के झफसरों की झोर से कि ऐसी बातचीत की जाय जिस से इंग्लैंड झौर फांम दोनों ही प्रसन्न रहें। यह भी कहा गया कि इंग्लैंड में जमुझार की खरीद न करने पर हमारे सिले सिलाये वस्त्रों के निर्यात पर रोक लगाने की धमकी दी। क्या यह सच है? पूर्णतया तैयार वायुयान तथा 1000 वायुयानों के पुरजों को झन्तरी-ष्ट्रीय बाजार के लिए वापस खरीदने के प्रस्ताव से इंग्लैंड के साथ हमारे कपड़े के खापार की क्षतिपूर्ति हो गई है। इस का भी जवाब मिलना चाहिए।

सर्विस के चीफ, जिनका स्थान सर्विय से अंचा होता रहा है इसके पहले जैसी मेरी जानकारी है...

की सत्येम नाव सिन्ह $(\hat{s}(\hat{u})$ रनावाद) : सभी भी है ।

भी प्राच नारायण : सत्येन्द्र बाबू कह रहे हैं कि प्रभी भी है लेकिन प्रव उनकी एक [श्री राज नारायण]

सिवा की कमेटी में मेम्बर बनाया गया है. जिससे कि उन पर दबाव रहे। जब एक सचिव की नमेटी बनेगी, तो वह कमेटी देखेगी धौर बताएगी कि कौन सा जहाज खरीदें और कौन सान खरीदे भीर सर्विस का चीफ उस कमेटी का मेम्बर रहेगा। इस तरह से उस के कपर उनकादबाव ब्राजाएगा। जिसत्रह से हमारे फीज के ग्रफनरों पर दबाव डाला गया है तथा निर्णय लेने की प्रण लंके दर्जे को नीचे गिराया गया है, एक बहुत ही चिन्ताजनक बात है। इस को ग्रासानी से ग्राप निगलिये मत ग्रीर श्री जगजीवन राम जी से मैं निवेदन ककंगा कि वे इस के लिए कुछ व्यवस्था करे क्योंकि पल्टन के लोगों में इस से अमतोष है भीर वे ये सोचते है कि डियार्टमेन्टल सचिव से हमारा चीफ भी नीचे है। हाल ही मे सरकार ने मम्बन्धित ब्रिटिश फर्म को इंग्लैंड निर्मित 40 जगुतार के ब्रादेश दिये हैं। ब्रिटिश फर्न ने सिर्फ मूल वायुयान की कीमत बताई है। मभी महायक उपस्करो, हिययारों भ्रौर पूरजों की कीमत ग्रलग होगी। उन्हें इन सहाय न उपस्करों की कीमते बढाने श्रीर पार्टी से खरीदने का विकल्प रहेगा। पर सिवाय मीजदा फर्म के ग्रीर कौन उनकी कार्यक्रशलना का गारंटी देगा। इस तरह के दबाव का तथा ऐसे खगब निर्णय काफीज के लो। पर बहुत ही गलत ग्रमर हो सकता है भीर हो एहा है। वे लोग अच्छे फीजी की तरह कानुनानुसार राजनीति से ग्रलग रहते है। पर यदि हम राजनीतिज्ञ लोग उन का बचाव न करेंगे नो देश के लिये बहुत ही खराब परिणाम हो मकता है। यह संभावना से बाहर नहीं है कि किसी दिन आपके कानन की भी न माना जाए।

भीर अन्त में में यह कहना चाहना हूं कि एक बहुत ही चिन्ताजनक खबर आई है कि हमारी सरकार के इस निर्णय के एक ही हफ्ते बाद श्री आगा माही (पाकिस्तान के विदेश मंत्री) फांस गये भीर वहां पर मिराज कम्पनी के लोगों से और वहां की सरकार से बातचीत की। वे लोग प्रव पाकिस्तान में मिराज एफ-1 बनाना चाहते हैं। इसके लिये पूरे पैसे साउदी घरव देने को तैयार है। इस योजना में हाथ बंटाते हुए चीन ने भी 100 मिराज एफ-1 इस उद्योग से खरीदने का वायदा किया है। जरा डा० सुब्रहमण्यम स्वामी इस को सुन ले। तो बागे चल कर हमारे जगुवार दुश्मन के मिराज विमानो के शिकार बनेगे। इस निर्णय का यही फल है और हमारा कारखाना 1982 में जगुवार बनाना शुरु करेगा, जबकि सारे ससार में इस को सर्विस में निकाला जा रहा होगा।

यह माफ है कि जगुद्रार के सीदे का निर्णय राष्ट्रहित के विरुद्ध है और जिस तरह से इस निर्णय को लिया गरा, वह समदीय प्रजातन्त्र ने विरुद्ध है। ध्रभी भी समय है कि इस मे बदलाव किया जाए धीर कम से कम यहा जगुद्रार बनाने के निर्णय को बदलना चाहिए।

जयः हा सहोदा प्रभी और बहुत से लोग बोलने वाले है इसलिए प्रव ग्राप समाप्त कीजिए।

श्रीराजन रायग हमको पाच मिनट दे दीजिए। ग्रोनली फाइव मिनिट्म। हमारी जगजीवन रामजी से भ्रपील है कि वे इस तरफ देखे।

उपाण्यसमहोदा धन प्राप्तमाप्त कीजिए। घापने काफी समय लेलिया है।

श्रीराज तरायज. उत्तर भारत के लिए तो हमारे सुबहमण्यम साहब ने जगजीवन राम जी से प्रपील कर दी। इन की बात मत मानिये नहीं तो हिमालय खतरे में पढ जाएगा। मैं पश्चिम की तरफ ध्यान दिलाना चाहता हूं।

उपाष्यक्ष महोदय: श्रव खत्म कीजिए, यह किसी और मौके पर श्राप कहिये।

श्रीमन् में बताना चाहता हूं कि एक काली षटा पश्चिम की भोर से भारही है। उस की भोर मैं जगजीवन राम जी का ध्यान दिला रहा हूं। जिस तरह हमारी सरकार को तया इंटेलिजेंस एजेसीअ की वियतनाम पर चीन के हमले का पता नहीं था उसी तरह से शायद इसको यह भी पता न हो कि पाकिस्तान, ईरान, धफगानिस्तान, धरब भौर बगलादेश एक पेन इस्लामिक बेनर के नीचे आयेंगे और आ कर के एक जबर्दस्त फीजी ग्रहडा बनायेंगे। मैं सरकार की जानकारी के लिए बताना चाहता हं कि ईरान के पास अमेरिका के 80 एफ-14 हमला तथा लड़ाकू विमान, दो सौ एफ-4 फैन्टम विमान, 800 हेलीकाप्टर भीर सेना को कही भी ले जाने के भन्य विमान हैं। यह सब ईरान के पाम है, भीर पाविस्तान के पास 35 Miraj भी आ रहे है। इस को देख कर हमारे रक्षा मंत्री जी भारत की पलटन को सूसज्जित करें। भ्रगर हम धाधनिक शस्त्रों में यकीन करते है तो हमें ग्राधुनिक हथियार बनाने में संकोच नहीं करना चाहिए। (ब्याबधान) एटम बम बनायें या न बनाये। इस विवाद को हमें खत्म करना चाहिये यदि हम शस्त्र की लड़ाई मे विश्वास करते हैं तो श्राधनिक शस्त्रों को श्रपनायें भीर यदि नहीं तो श्रहिसात्मक ढंग से निहता लड़ाई करें भौर तमाम अस्त्र गस्त्र को समाप्त करें। धपनी पलटन को कटवारं, देश की जनता को मरबाएं। हमें ईमानदारी से सही बात करनी चाहिए।

SHRI P. K. KODIYAN (Adoor): Mr. Deputy-Speaker, Sir, I also join my hon, friends who had expressed serious concern to the developing serious threat to India's security. I do not agree with Dr. Subramaniam Swamy when he says that the threat is to come from the Soviet Union, a super power, by which actually he wanted to conocal the real threat that

has already started coming from a super power, that is, from the United States imperialists. They have already decided to creat a 5th Fleet and it will have a base at Diego Garcia and I think it is not only a threat to our country but also a threat to all the littoral countries around the Indian ocean, particularly around the Arabian Sea. It is time for the Government to take serious note of this development and it is also time for our Government to tell the United States that they have no business to meddle with the Indian Ocean and particularly in the Arabian Sea. The Government of India should take the lead in organising all the littoral countries and make a strong protest against the United States role of self-appointed policeman in the Asbian Sea and around our coastal-line. Therefore, the main threat that comes particularly as a result of the recent developments in Iran is from the U.S.A. This brings us to another area which is of particular interest to us. We have been threatened thrice by the country. We have been attached by that country, not once, twice but thrice. That is Pakistan. Since the United States has lost its military bases in Iran, there is every possibility of further increasing the U.S. military aid to Pakistan that too in sophisticated military weapons and equipments.

This has added further to the threat to our country's security. There is also another development which the Gevern-ment of India has to t take note of There are reports about the United States attempt to knock out a defence organization, a new military alliance comprising Pakistan, Bangladesh and Saudi Arabia. from that, if you turn to our North there is our great neighbour, China, whem Dr. Subramaniam Swamy tried to show as engaged in rivalry with Societ Union, by which he implied that Chira. even if it wants, has no time to turn to our berders. In this connection, I want to point cut that the Peking leadership is the most unpredictable leadership in this region. Nobody knows at what time they would turn against whom. Their aggression of Vietnam has fully made this clear. What I want to say is that it is all the more important that we strengthen our vigil and we strengthen our defence preparedness to meet all eventualities.

When I speak of the defence preparedness, I must also speak about the vital importance of self-reliance in defence potential and defence capability. I do agree that a number of steps have been taken in order to increase the indigenization of weapons and equipment and a considerable progress has been achieved in this respect. I have no doubt about it, but I want to to point out that dependence on foreign

(Shri P.K. Kodiyan)

technology continues to dominate defence potential and defence preparedness in some of the very vital fields, for example, our We have been for a long time air force. feeling the necessity and urgency of a deep-striking aircraft. Now, it has been decided that Jaguar will be the most sutiable aircraft for the purpose and I do not want to go into the various aspects of that deal. I would only like to know, what the Government has done in order to develop the indigenous capability of producting our own engine, our own air frame and our own aircrafts. What has the Hindustan Aeronautics Ltd. been doing? It is the biggest public sector unit under the De-fence Ministry. The HAL has been experimenting with various engines ctc. What has been the history of hal? I would say theirs is a sad history of taking the projects with a very great enthusiasm and abandoning them in the midst, thereby wasting crores of public money. I would ask the hon. Minister, what has happened to the projects like HF 24, HJE 2500, Pistol engine for Basant aircraft, Engine development for Kiran and various other projects including GTX development. What has happened to these projects?

As I have said, these projects were started with very publicity, but these have been abondoned half-way. They have been abandoned, thereby wasting more than Rs. 83 crores of public money on these various projects. What were the reasons why our designers and technicians are not allowed, are not encouraged to con-centrate on developing an indigenous engine and an indigenous aircraft? If our scientists and technicians could develop and shoot Aryabhatta into space, and if we can have an atomic explosion in the Rajasthan desert, I don't think that our country lacks any scientific or technical talent.

I should charge this Govrnment, that it has been following a policy of importing, may be out of exigency, everything important at each and every stage—which is detrimental to the long term interests of self-sufficiency. I only want to quote here an observation which the Director of National Aeronautics Laboratory, Dr. S. R. Valluri had made, while addressing the Annual Meeting of the Aeronautical "Society last year. He said:

"We get an uneasy feeling that all is not well with aeronautics in India, and that we are at cross-roads, and unless some positive decisions are taken now, we are likely to be closing our option for indigenous capability, growth and obtaining a reasonable degree of self-sufficiency in about a decade from now," I want to add that various deficiencies and defects in the planning and execution of various projects in HAL were pointed out by some scientists, designers and officers who really wanted this premier Defence project to succeed in meeting the targets which the country has set for it. I am told that the officers who criticised the various shortcomings, have been victimized. Recently, I am told that a number of officers have been suspended, for the reason that they have organized themselves into a trade union in this unit.

After referring to this, I now come to some of the problems of the employees in the various Defence sector projects. My firend Saradish Roy had referred already to the Bharat Electronics at Ghaziabad. I do not want to repeat what he had said I only wanted to tell the hon. Minister that because of the obstinancy of the management there, in not giving the employees City Compensatory Allowance at the rate they have given to the officers, a situation has arisen where they had declared a lock-out, by which this concern is losing Rs. I crore a month at Ghaziahad. If they had accepted the employees' demand, the total expenditure per month would not have been more than Rs. 72,000. The Deputy General Manager was mainly responsible for this anti-worker attitude; and because of his attitude, the concern is losing about Rs. I crore a month. And this Deputy General Manager was transferred from Kanpur. While he was in Kanpur, there was a serious allegation of mismanagement and corruption against him.

I would request the hon. Minister to look into the grievances of the workers of BEL and redress them as early as possible. Regarding the strike in Garden Reach workshop I find from the documents which I have that the hon. Minister, Prof. Sher Singh, assured the employees that whatever assurance has been given by officers earlier would be fully implemented. He should implement this assurance.

Coming to ordnance factories, I find that there is a serious shortage of work in a number of factories. For example, in the Rifle factory, Icchapore, Ordnance Factory, Tiruchy and small arms factory, Kanpur, etc., there is a shortage of work. Wherever is a shortage of work. Wherever is a shortage of work. What steps Government are taking to meet this shortage? I would like the hon. Minister to give us the work will be given to the private sector at the cost of these ordnance factories.

I would like to congratulate the hon. Minister for having decided to set up

Ordnance Factories Development Board. I would request him to include in the Board the representatives of the Defence employees.

Last year, during the discussion, I pleaded with the hon. Minister that restrictions imposed on trade union rights in some of the northern areas by the previous government and also on MES employees should be withdrawn. Today, I am happy to note that these restrictions have since been withdrawn. But I find that these restrictions are still continuing in Jammu area, particularly on the MES employees. I request the hon. Minister to remove these remaining restrictions also and get the full cooperation of the employees in running these factories.

भी मुस्तियार सिंह मिलक (सौनीपत). डिंग्टी स्पीकर साहब, डिफेन्स डिपार्टमेंट की जो डिमांड्ज हमारे सामने हैं, इस बहस में मैं उनका समर्थन करता हू, लेकिन 2,4 बातें इस मिलेटरी के बारे में डिफैन्स मिनिस्टर साहब के नोटिस में लाना चाहता हूं।

सब जानते है कि देश की सुरक्षा बहुत हो लाजमी है घोर उसको कायम रखने के लिये प्रपनी डिफैन्स फोर्सज के प्रन्दर काफीडैन्स रिपोज करने के लिये एक घीर घागैंनाइजेशन डिफेन्स के लिये जरूरी है, इसकी बाबत मैं मंत्री मौसूफ का ध्यान घर्कांषत करना चाहता हूं, वह है इटेलिजैन्स । बाबूजी, प्राप धच्छी तरह से जानते है कि बावजूद हमारी गवनंमेंट की पालिसी के, कि शांति घमन कायम रखने के लिये हम ग्रपने नबसं की टेरीटोरियल इन्टेप्रिटी को रेस्पैक्ट करते है,

We were subjected to aggression by two countries at three different time since our independence.

एक दफे चाइना ने हमला किया, दो दफे पाकिस्तान ने हमला किया, लेकिन मैं अर्ज करना चाहता हूं कि दोनों दफे हमारी इंटेलि- जैन्स फेल हुई। कहा जाता है कि जिस देश की दो आंखे हैं, उसकी सरहदों को कोई खतरा नहीं हो सकता है। अगर हमारी इन्टेलिजेंस मजबूत होती, तो जिस तरह से हम पर हमला किया गया, और इनिकाएटिव दो बका पाकिस्तान के हाण में रहा, वह कभी नहीं हो सकता था। इन्टेलिजेन्स के जरिये

ही हम कंट्री के सामने पेश भ्रेट का एसेसमैंट कर सकते हैं।

बाबूजी अच्छी तरह जानते है कि इसराईल पिछली लड़ाई में इस लिए हार गया, क्योंकि उसकी इनटेलिजेंस चार छः घटे के लिए फेल हो गई भौर वह सिचुएशन को अच्छी तरह से एसेस नहीं कर सका। भौर हमारी इनटेलिजेंन्स का क्या हाल है ? बंगलादेश मे सेख मुजीबुर्रहमान का एसे-सिनेशन हुआ।। वहां हमारे राजदूत बैठे हुए थे। हमारे इनटेलिजेन्स की कई आर्गनाइ-जेशन्स बताई जाती है। मगर वे सब फेल हो गई। किसी को पता नहीं लगा कि शेख मुजीबुर्रहमान करल होने वाले है, वहां कुंछ होने वाला है और वहां की गवनिंट फाल होने वाली है।

यही नही, 1965 में इच्छोगिल कैनाल के पीछे इन्ना मिलिटरी बिल्ड-प्रप हुन्ना वहा बहुत घार्स्य धौर एम्युनीमन को जमा किया गया, मगर हमारी इनटेलिजेंन्स टोटली फेल हुई घौर हमें किसी प्रकार की इनफामेंगन नही मिल सकी। हमारे यहा जो रा है, वह सिफं पुलिस पसोंनिल से मैन की जाती है। उसमें डिफेस का कोई घादमी नही है, घौर घगर डिफेंस का कोई घादमी है भी, तो वह नाम मात्र के लिए है। घगर रा हमारी इनटेलिजेन्स का सब से बड़ा विग है, तो उसे डिफेन्स मिनिस्ट्री या एक्सटनंल एफेयजं मिनिस्ट्री के झंडर घाना चाहिए, ताकि हमें जल्दी से जल्दी इनफमेंगन मिल सके घौर हमारी घार्ड फोर्मिज उससे फायदा उठा सकें।

1965 में काक्मीर मे आर्र्ड पाकिस्तानियों ने इनफिल्ट्रेट किया, लेकिन किसी को उसका पता नहीं चला। इसलिए मैं डिफेंस मिनिस्टर साहब से धर्ज करना चाहता हूं कि वह अपनी इनटेलिजेंस को मजबूत करें। अभी पिछले दिनों उन्हें देश की इनटेलिजेंस का पता लग गया है, वह पुलिस की इनटेलिजेंस हो या गवर्नमेंट की इनटेलिजेंस। यहां तो माफी [श्री मुहितयार हिह मिलक]

मानने से काम चल गया । लेकिन प्रगर डिफेंस की इनटलिजेस फेल हो गई, तो माफी मागने से काम नहीं चलेगा । उसकी वजह से देश को पता नहीं कितनी प्रापत्ति का सामना करना पढेगा। तब गवर्नमेंट को कोई बख्शेगा नहीं।

यह कहना तो ठीक है कि वो धार प्राउड माफ मावर जवान्ज, वी मार प्राउड माफ **धावर मिलिटरो**। यह भी कहा जाता है कि विकरटो इज विहाइड वि मिलिटरी । लेकिन यह तो सिर्फ उसी वक्त तक होता है, जबकि लडाई होती है। जब लडाई खत्म हो जाती है, तो सारा मल्क जवान भ्रौर मिलिटरी को भल जाता है। मैं ग्रपनी ग्राखो देखी तस्वीर ग्रापके मामने रखना चाहता ह कि जब हमारे जवानो ग्रौर मिलिटरी ग्राफिसर्ज को सिविलयन्ज से पाला पडता है, जब वे किसी गवर्तमेट ग्राफिम मे जाते है या मिविल मर्वेन्टस के पास जाते हैं, तो जिम तरह स उनने प्रति डिसरेस्पेस्ट शो की जाती है, उसकी काई मिसाल नहीं मिल सकती है। "जय जवान" का नारा सिर्फ उसी वक्त लगाया जाता है, जब कि वे लोग लड़ने के लिए जाते है। इस लिए गवर्नमेट को ऐसा इन्तजाम करना पडेगा कि हमारी मिलिटरी का मोरल कायम रहे। उसका मोरल गिरता जा रहा है।

एक मिलिट्री का जवान एट दि प्राइम आफ हिज लाइफ रिटायर हो जाता है। सात आठ या दस साल के अदर आ कर वह अपने घर बैठ जाता है। उस के सामने उस समय क्या होता है विचने पढ़ने वाले होते है, जवान लड़की शादी करने के लिए होती है और उस के पास उस समय कुछ होता नहीं है। वह बेचारा वैसे का बैसा ही वहा पर आता है। उस के पास कोई जराये ऐसे नहीं होते कि वह लड़की की शादी कर दे या बच्चों को तालीम दिलवा सके। मैं यह

मानने के लिये तैयार हूं क दिफेंस

हिपाटंमेंट इस समय इसके लिए कुछ कर

रहा है कि उन को कोई सर्विस वगैरह दोबारा
दिलाई जाय। लेकिन वह तो बहुत ही
मीगर है। उनके मोरल को कायम करने के
लिए धाप को उन्हें इन्थ्योर करना चाहिए कि
वहां से आते ही उन के लिए दूसरे जराय
उपलब्ध होगे। धाफ्टर रिटायमेट धाफ्टर
सेवन इयसं धाफ सर्विस जब वह बाहर धाए
तो धाते ही उन के लिए दूसरे जराय धाप
कायम करे ताकि वह धपनी फिमली को चला
मके और जिस से लोगों को एक एन्करेजमेट
मिले धार्मी के धदर भर्नी होने के लिए।

उनवे मोरैल के बाबत दूसरी घर्ज मै यह करना चाहता ह कि श्रामी वालो का मौरैल क्यो गिरा हुम्रा है, यह भ्राप देखे तो जो भ्राप का पैरा मिल्टि फार्सेंज है या बार्डर सक्योरिटी फोर्स है उन को जितने इलावेमेज ग्रीर दमरी फैसिलिटीज दी जाती है वह मिलिट्टी के जवान से ज्यादा होती है सिवाय एक पे-स्वेल के जिस के बारे में कि मैं वह नहीं सकता ह। बरना भीर पैमिलिटीज भीर एलावेमेज उन की एक जवान से ज्यादा मिलते है जब कि सर्विस कडीशन को आप देखें तो उन की सर्विस कडीग्रस कितनी हाई है जो जा कर ग्रपनी जान पर खेलते है भीर कितने साफिस्टिशेटड भीर वैल्यण्डल वेपन्स उन्हें हैंडिल करने पडते है जिनको है डिल करने के लिए बहुत एक्स-पीरिएस की जरुरत है। कितना हाई वर्क उनको करना पडता है और इधर बी एस एफ धौर दूसरी पैरा मिलिटी फोर्सेंज जो है। उन को उन से ज्यादा इलावेंस दिए जाते हैं भाप दोनो का मकाबिला कर के वैखे । इस से **उन को कितनी तकलीफ होती है यह आ**प सोचे। जो लोग फारत्ड एरियाज के भन्दर रहते हैं, हम ने भपनी आंखों से देखा है फारवर्ड लाइन्स को, वहां के बस कितनी हाडं है जिन के अन्दर कि उन की काम करना पडता है।

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तीसरी बात में धर्ज करना चाहता हूं जिस की वजह से बहुत जबर्दस्त मिलिट्टी के अन्दर लोगों का मोरल निराहभा है। मगर उन के काउन्टरपार्ट को प्राप पुलिस मे या सिविल में देखें भीर उन के रैक को उम के साथ मिलाया जाय तो भाव देखेंगे, कहां एक कर्नल रहता है एक डिस्ट्रिक्ट के अन्दर और कहां एक डिप्टी कमिश्नर या पुलिस सुपरिटेंडेट जो उस के रैंक का होता है वह रहता है, दोनों की रेस्पेक्ट भीर चातिर तवज्जह मे कितना भन्तर होता है ? या वहा जी डिप्टी सुपरिटेडेट माफ पुलिस होता है उस को जितनी रेस्पेक्ट भीर तबज्जह मिलती है उतनी भी शायद उस को नहीं मिलती। यह एक माम शिकवा शिकायत ग्राप के भाषितसं के धन्यर है जिस को खत्म करने भीर चैंक करने की भ्राप कोशिश कर वरना इस किस्म की जो की जे हैं उन से उन का मोरल गिरता है भीर भगर किसी कर् की आर्मीका मौरल गिर जाता है तो द्राप समझ सकते हैं भविष्य में भगर कट्टी के ऊपर किसी किस्म का खतराइधर उधर से भाता है तो क्या हालत हो सकती है? धगर कोई झादमी यह नहे कि झब खतरे की बात नहीं है, पानिस्तान से हमारी दोस्ती है, चीन से हमारी दोस्ती है, म्राप फेडशिप बढ़ाने के लिए चीन मे पहुच गए, पाकिस्तान मे पहुच गए, लेकिन इस से कुछ नही होता है। प्राप का पासा बढे अनस्कूपलस कंट्रीज से पड़ा हुआ है। किसी वक्त भी भाग को अप्तरा हो सकताहै विन की तरफ से भीर पाकिस्तान की तरफ से भीर इसीलिए हमे बाइन्दा अपनी मिलिट्टी के बन्दर प्रथमा कांन्फिडेस इस्पोज करने के लिए उन के भीरल की कायम रखना चाहिए, उस को निरने नही देना चाहिए, यह मेरा शापसे बडा नमा निवेदन है।

स्ताप ने जिलिट्री वाली को देने के लिए एक हाउसिन का प्रीधाम बनाया हुआ है। 8 125-11, यह बहुत अच्छी बात है लेकिन स थ साथ यह कहूंगा कि उन लोगों को इस की बजह से बहुत भारी तकलीफात है, इसलिए इस को स्पीड अप करने की जरूरत है।

15'59 hrs.

[SHRI N. K. SHEJWALKAR in the Chair]

जहां मैं यह बाते धाप की नीटिस में सा रहा हूं वहा एक धर्ज यह करना चाहता हूं कि एक बडा जबदंस्त खर्चा ऐसा है जिसे हैंबी बेंस्टेंज इन दि मिलिट्री नहा जा सबता है धौर उस को बचाने की जरूरत है! वह पैसा धाप इन जवानों की सर्विस कडीशस को धच्छी करने के ऊपर या दूसरी जयह खर्च कर सकते है। वह बैंस्टेज है पैंट्रोल का।

हरेक ग्रादमी जानता है, कोई ऐसा नहीं है जो यह न जानता हो कि मिलट्री मे पेट्रोल की वैंग्टेज है। इस सड़को पर देखने हैं नि बड़ी बेरहमी से मिलिट्री व्हेइन त्स स्टाफ के ब्रादमी यूज करते है भीर उस इस्तेमाल करने को इयुटी मे दिख या जाता है। हमारी मिलिट्री मे यह बढी भारी कमी है। इस को चैक करने की जरूरत है। इस के बारे में बहुत से लोग कहते हैं कि इस को चैक नहीं किया जा सकता है लेकिन में कहता हु कि इस को चैक किया जा सकता है। जब भी म्हेइकल्स इ्यूटी के लिए इस्तेमाल हों उन पर 'मान इयूटी' का फ्लेग लगा होना चाहिए ताकि हरेक बादमी को यह पता लग जाए कि यह मिलिट्टी व्हें क्स बान इयुटी है। मिलिट्री मे जो चेकिंग स्टाफ होता हैं उसकी भी चेक करने में द्यासानी होगी। इससे बड़ा जबदंरत चेक मिलिट्टी मे व्हेइन त्स का होगा। इस से न केवल मिलिट्टी को ही फाबदा होगा बल्कि हमारी कन्द्री को भी फायदा होना जहां पेट्रोल की इतनी कमी है, जहां पेट्रोल के लिए हमें इतना खर्च करना पडता है। इस तरह से पेट्रेल की

मिलिट्री में बचत कर के हम दूसरी जगह उसका इस्तेमाल कर सकेंगे।

16'00 hrs.

एक मैं यह अर्ज करना चाहता हूं कि बहुत-सी जगहो पर मिलिट्री वालों के बच्चों की तालीम देने के लिए स्कूल नहीं हैं। कहीं सेन्ट्रल स्कूल हैं, कही ग्रामी स्कल हैं लेकिन बहुत सी ऐसी जगह हैं जहां उनके बच्चों को तालीम देने के लिए कोई सुविधा नहीं है। जो लोग फन्ट पर होते हैं उन्हें इससे बड़ी ही मुश्किल का सामना करना पड़ता है। वे कही होते हैं, बच्चे कही होते हैं। उन्हें इससे जिस मुस्किल का सामना करना पड़ता है उसकी कही मिसाल नहीं मिल सकती। भ्राप भन्दाजा लगा सकते हैं जब बाप कहीं हो, मां कही हो भीर बच्चे कही हों तो कितनी मुश्किल उनके सामने था सकती है। इसलिए ऐसे लोगों के लिए एक जगह स्कूलों का इंतजाम किया जाए। धगर यह पोसिबल न ही तौ उन लोगों के बच्चों का दूसरे स्कूलो में सासमखास इंतजाम करना चाहिए। जो भी फारवर्ड एरिया में जवान या श्रफसर काम करते हैं उनके बच्चों के लिए प्रामोरिटी बेसिस पर स्कलो के धन्दर पढ़ाई का इंतजाम किया जाए। इसकी मैं अपने डिफेंस मिनिस्टर साहब से धर्ज करना चाहता ह ।

मैं आप का ज्यादा समय नहीं लेना चाहता हूं। युझे कुछ सुझाव अपने नुजारिक करने थे जिनको कि मैं डिफेस मिनिस्टिर साहब के झोर चैमरमैंन साहब के नोटिंस में लाना चाहता था। मैं यहां पर कोई पोलिटिक्स क्लिक्स नहीं करना चाहता हूं जैसे कि झाडे चंट से, 35 मिनद से हुक कनेटी की रिपोर्ट, जो कि राज नास्त्रमण कमेटी धान जगुधार है उसको डिसक्स किया गया। मैं इस किस्म की चौत्तिदिक्स में नहीं पढ़ना चाहता। हमें मिलिटी की तरफ वेखना चाहिए और भपनी कन्दी की डिफोंस की तरफ देखना चाहिए। हमें अपने में यकीन होना चाहिए, हमारे जो डिफोस मिनिस्टर हैं उनमें एत्माद होना चाहिए भीर भपनी गवनं मेंट में एरमाद होना चाहिए। हमें देखना चाहिए कि वह अपने एक्सन से काम कर सकती है या नहीं। किसी किस्म की पोलिटिक्स ला कर इस हाउस का टाइम जाया करने से मुश्किल हो जाती है। मैं चेग्नर को भी देखता हं कि वह शरीफ भादमी के पीछे पड जाती है। इससे मेरा यह मतलब नहीं है कि दूसरे बूरे है। मेरा मतलब यही है कि जो मेम्बर विजारे कभी बोलते नही है, उनक लिए मुक्किल पैदा हो जाती हैं। जो मजबूत मेम्बर है, वे बोल जाते है। इसलिए में चेयर से गुजारिश करूंगा कि वे हम कमजोर मेम्बर्स की तरफ भी देख लिया करे।

ड.० मुरलः मनोहर जे.शी (अलमोड़ा) : मभापति जी, मैं प्रतिरक्षा बजट का समर्थन करने के लिए खड़ा हुआ हुं। मैं एक ऐसे निवी-चन क्षेत्र से चुना गया ह जिस से दो अन्त-र्राष्ट्रीय सीमाएं---भारत-नेपाल भौर भारत-चीन--संलग्न हैं। वहां कुछ ऐसे भी परि-बार हैं जिन मे से एक-न-एक व्यक्ति सदा सेना सेवाओं में रहा है। पिथौरागढ़ जिले में भाज भी 22000 सैनिक सेवारतं हैं। करीय चालीस हजार सेवानिवृत्त हैं । जब कभी मैं जाता हूं सेवा निष्ता सैनिक भपनी कठिनाइयां भेरे सामने रखते हैं। में प्रोशा करता है कि इस बार प्रतिरक्षा नेती जी उन कठिनाइयों का निराकरण करने की पूरी व्यवस्था करेंगे । इस में कोई शंक नहीं है कि सेमा में हमेंशा जवान लीन ही ज्यादा रहेंने । जिन की भाग अधिक हो गई है एनकी जी बहुत प्रधिक ऐसे काम नहीं दिए जा सकते हैं। इसलिए वहां सेवा निवृत्ति की कायु बाकी सेवाओं से कम ही रहेगी, उस में कुछ न कछ अन्तर ती रहेगा ही। यहके के

छावनियों की भी एक समस्या है। वहां पर भूमियां हैं वहां वने हुए मकान हैं जो बहुत समय से लीज पर ले कर रखे गये हैं धौर उनके भावंटन के मामले लटके हुए हैं। इस और भी धाप ज्यान दें।

निवृत्ति की बायु जब रखी गई ये। तब भारत-वर्षे में भौसत भाय कम की भीर कायद सेना का जो उद्देश्य था वह भी सीमित था। मेरा निवेदन है कि केवल पंद्रह वर्ष के कार्यकाल के बाद जो भाप किसी भी जवान को सेवा निवृत्त कर देते हैं इस में ब्राप संशोधन करें भौर बदि सम्भव हो तो बीस वर्ष की सेवा निर्धारित करें या इसको 35 और 40 वर्ष की भाय के बीच रखें। तब तक भ्राप उनको सेवा मैं रखें। सेवा निवृत्ति के बाद जैसा प्रो० शेर सिंह ने बताया है ब्राप ऐसे कारगर-उपायों का प्रवलम्बन करें ताकि प्रनुभव भीर प्रनु-शासन का लाभ देश को वे दे सकें।

पेंशन का भी सवाल है। बहुत कम पेंशन उनकी दी जाती है। बहुत कम भाय में उनकी भाप सेवा निवृत्त चुकि कर देते है इसलिए उनको बहुत लम्बे समय तक अपने परिवार का पालन पोषण करना पड़ता है। इस म्रोर भी ध्यान देने की धावश्यकता है। मैं चाहंगा कि डेंढ सी या पीने दो सी-न्यनतम पेंशन की राशि द्वाप रखें सभी के लिए।

मेरे यहा कुछ प्रधिकारी भी है जो सेवा निवृत्त हो कर चाते हैं। यह केवल जवानों का ही सवाल नही है। वे बताते हैं कि नागर सेवाचों, सिविस सर्विसिस ग्रीर इन लोगों मे कितना धन्तर है, वेतनमानों में तथा मंहगाई भत्ते शांदि में । बेतनमान का सवाल तो शायद ठीक हो सकता है लेकिन महंबाई-भरो सें जो विसंवतिकां है उनके सम्बन्ध में मेरा निषेदन है कि 2400 रूपए और उससे पश्चिक के बैतनमान के लोग को सेना में काम कर रहे हैं जो देश की नावर सेवा से किसी भी तरह कम नहीं है, जिन का त्याय कम महीं है, जो बहुत सक्षम हैं, बहुत योग्य हैं, देश निष्ठ हैं उनके बास्ते भी बाप महंगाई मले की व्यवस्था करें, उनको किसी प्रकार से यह महसूस न होने वें जिससे वे समझे कि उनको बह त्याच करने के लिए कहने के बाद भी उनके साथ किसी प्रकार का भैदभाव किया जाता है।

प्रतिरक्षा के साथ कुछ व्यापक प्रश्न भी जुड़े हुए हैं । मैं कुछ माननीय सदस्यों के विचार सुन रहा था तो मुझे ऐसा लगा रहा था कि सुरक्षा के स्थान पर शायद कुछ हथि गर बेचने वाली कम्पनियों के प्रचार का भी प्रभाव हमारे देश पर पढ़ रहा है। हम देश की सुरक्षा की घोर पूरा व्यान दें, घच्छे से प्रच्छे हथियार खरीदने की व्यवस्था करें। लेकिन बाज हमियारों की दौड़ में धन्तर्राष्ट्रीय कम्पनिया जिस प्रकार का प्रचार करती है उस प्रचार से सावधान भी रहे । मेरा माननीय सदस्यों से निवेदन है कि इस संवेदनशील, सैसैटिव मामले पर कोई दूसरी कम्पनी क्या कहती है केवल इससे हम प्रभावित न हों। भगर जैगुमार के स्थान पर शिनेन या मिराज खरीद लिया गया होता तो शायद जैगुझार कम्पनी की छोर सें भी इसी प्रकार का प्रचार किया जा सकता था। में चाहता हूं कि मंत्री महोदय इस संबंध में देश को और सर्दन को भारवस्त करें कि इन संब हथियारों की खरीद फरोब्त के मामले में केंबल देश की सुरक्षा, देश की प्रतिरक्षा की द्ष्टि से निर्णय किए गए है और किसी अन्त-रौदीय प्रचार लाबी से हम म प्रशादित हुए हैं न किए गए हैं और न किए जाएगे भौर न ही किये जाने चाहिए।

श्रीमन्, मुझे बड़ी प्रसन्तता है जब एक सँम्मानित मिल्र ने पैंने इस्लामिज्ये का उल्लेख किया और उपने खेतरे से देश को सार्वधान किया। में देश की प्रतिरक्षा की धार्मिक संवाली के साथ नहीं जोडेना बाहता हं कि कोई पैन-इस्लामिक या किविययन्स इकट्ठा हो रहे हैं। बेल्कि इससे ब्यापक परिगेक्त में प्रतिरक्षा को देखना बाहता है।

[डा॰ मुरर्ल, मनोहर जोशी]

जहां तक इंडियन भोशन का सवास है, हिन्द महासागर का सवास है, धाज जो वहां की बतिविधियां हैं वह देश की रक्षा के लिए गम्भीर जुनौतियां हैं। वहां जो महा-शक्तियों के बीच में प्रपने धड्डे स्वापित करने की होड़ है वह भारत के लिए एक बड़ी चुनौती हैं, न केवल सामरिक दृष्टि से, बल्कि श्राविक दब्टि से भी। मैं डा० स्वामी का समर्थन करूंगा कि हिन्द महासागर में जी हमारी सम्पदा, सम्पत्ति हैं, गैस है, मछलियां हैं भौर मिनरल रिसोर्सेज हैं, उन सब की रक्षा करना भी हमारे देश की नौसेना का दावित्व है। भौर इसलिए नौसेना के विवय में हमको गहराई से विचार करना चाहिए, उसका विकास करना चाहिए, उसे बाबुनिकतम बनाना चाहिए ।

बताया गया है कि कुछ हवाई जहाज पाकिस्तान में बन रहे हैं। मिराज वहां बन रहा है और सऊदी अरेबिया को वह बेचे जायगे। फ़ांस वहां बना रहा है। और यह भी हो सकता है कि जहाज कुछ और देशों को विये गये हैं अमरीका हारा वह भी वहां से स्थानांतरित हो कर, इस्तांतरित हो कर पाकिस्तान आ जायें। यह सारी सम्भावनायें आज वहां हैं। मध्य पूर्व और ईरान की जो घटनायें हैं, खाड़ी के देशों की जो घटनायें हैं, हार्न आफ अफ़ीक में जिस प्रकार की गति-विधियां चल रही हैं जनकी तरफ हमे सतकें रहना होगा और पूरी कोशिक करनी होगी कि हमारे देश की नौसेना और देश का सामरिक विकास उसकी रक्षा करने में समर्थ हो सके।

को यह कहा जाता है कि चीन की झोर के कुछ खतरा कम है, मैं समझता हूं कि यह बात कुछ तथ्य की नहीं है । भारत और चीन के बीच में छनकी सामरिक तैयारियों के जो झांकड़े हैं, बदि वे सच हैं, जिनका मैं उल्लेख कर रहा हूं, तो काफी स्थित खतरनाक

है। बताया जाता है कि हमारी अन-संख्या 635 मिलियन, चीन की 975 मिलियन । हमारा औ० एन• पीं॰ 82,500 करोड़ ६० चीन का 2,90,000 करोड़ ६० । हमारा प्रतिरक्षा व्यव 3,000 करोड़, उनका 29,000 करोड़। उनकी पूरी रेक्षा सेना 4,325,000 भीर हमारी 1,096,000 l कामबेट स्ट्रैनच 9,50,000, चीन की 3,625,000 । इसी प्रकार धार्मर्ड डिवीजन 2, चीन की 11 । हमारी इनफैन्ट्री डिवीजन 17, चीन की 121 । हमारी माउन्टेन डिबीजन 10, इंडिपेंडेंट मार्मर्ड बिनेड 5 मौर इंडीपेंडेंट इनफेन्ट्री ब्रिमेड 1, जब कि चीन की इंडि-वेंडेंट रेजीमेंट्म 150 । हमारी पैरा क्रिगेड 1, जीन की 3 डिवीजन। हमारी इंडिपेंडेंट झार्टिलरी ब्रिवेड 4, चीन की 40 डिबीजन । हमारे काम-बेट एयरकाफ्ट 661, चीन के 5,000। हमारे लाइट बीम्बर्स 50, जीन के पास लाइट ग्रीर हैवी मिलाकर 480 । हमारे पास फाइटर बीम्बर्स मीर इंटर-सेप्टर्स मिलाकर 605. चीन के पास 4,500 । रिकोनायेसेंग प्लेन्स हमारे पास 6, भीन के पास कुछ नहीं । हमारे पास टांसपोर्ट प्लेन्स 177, चीन के पास 450 । हैलीकाप्टर्स हमारे 255, चीन के पास निल । हमारे पास सबमैरीन्स 8, चीन के पास 75। हमारे पास एवर फाफ्ट कैरियर 1, चीन 🕏 पास निल। हमारे पास क्अर, 1, चीन के पास 7 डेस्टायर । हमारे किंगेट 25, चीन के पास 12 । कारवेट्स और मिसाइल बोट हमारे पास 19, चीन के पास 70 । पैट्रोल कापट हमारे पास 4, बीन के पास 14 । कीस्टल पैट्रोल काक्ट हमारे पास 7, चीन के पास 300 । माइन स्वीपर्स हमारे पास ८, चीन के पास 30 । सबमेरीन चेचर्स हमारे पास निस चीन के पास 39 । सदर वैसल्स हुमारे पास 51, भीन के पास 685। इसमें मैंने शाणविक शक्ति का जिक महीं किया । आज चीन अपनी आण-विक सक्तिका भी विकास कर रहा है। मैं जिस क्षेत्र से चुनकर प्राया हूं, उसकी सीमाएं चीन से मिली हुई हैं। जहां सन् 1962 में चीन का हमला हुया था, वह मेरे क्षेत्र से बिल्कुल समिकट है। (ज्यवजान) वह तो है ही, वही देश की रक्षा करेगा। सन् 1962 में भी की **की । हमेशा करेगा, उसमें कोई सन्देह** नहीं है। जहां तक उसका सवास है, मैं निश्चित कहना चहता हूं कि इन्दिरा जी की कांग्रेस या भीर बाकी कांग्रेस या भीर बाकी पार्टियां पता नहीं कहां विसीन हो गई थीं, तब भी भार॰ एस॰ एस॰ देश में या और पाज भी देश में हैं। मैं भ्रापसे निवेदन करना चाहता हुं कि देश की रक्षा के लिए ग्रार० एस० एस॰ का प्रत्येक स्वयंसेवक कुर्वान हो जाबेगा, इसमें मुझे सन्देह नहीं है ।

में बापसे निवेदन कर रहा वा कि भाज जब यह सारी तैयारी करने का सवास, है, सारे देश में सामरिक विकास का सवास है तब प्राप्त प्रपने देश के लिए ही नहीं बल्कि सारे विश्व की शांति के लिए प्रावश्यक है कि भारत में भौर भारत के पड़ौसी देशों में स्वायित्व रहे। श्राज सावश्यक है कि तमाम एशिया बीर उनके निकटवर्ती भूबंडों में लोग अपने विकास के लिए लगे रहें। भारत की सामरिक सेना के रूप में घपना विश्वास करने की बावश्यकता है। सवास **एठता है** कि इसके शिए पैसा कहां से कार्चे ? कुछ जिल कहते हैं कि पैसा षटाना चाहिए । मैं कहुंगा कि प्रतिरक्षा के लिए भीर प्रधिक संसाधनों बुढावा जाना चाहिए, इसके लिए वजट में होरे बबिक व्यवस्था करवी पाहिए। वेषा. की शुरक्षा ने निष्य हर कीवत चुकाई षानी षाहिए । कोई भी पैसा इस में कम नहीं होना षाहिए जिससे देश की सुरक्षा में कमी रह जाने । देश भूषा रह सकता है, लेकिन मुनाम नहीं रह सकता है । इसलिए यह प्रश्न उजाना कि पैसा कहां से धानेया, मैं समझता हूं कि इस पर विचार होना बाहिए।

देस में जिसकी वजह से कठिनाइयां हुई हैं, यह भी कहा जाता रहा है कि या तो डैकलपमेंट कर लीजिए या डिफेस कर लिजिए या तो देश का विकास कर लीजिए, या सुरक्षा कर लीजिए। यह परिप्रेक्य गलत है। देश की सुरक्षा और विकास एक दूसरे से धन-शंकित हैं, इन्टंग्नेटिड हैं, इंटरॉलक्ड हैं। प्राज प्रावश्य-कता है डेक्सपमेंट धू डिफेन्स, देश का विकास देश के सुरक्षा प्रयत्नों द्वारा। धाज देश का सैनिक ही नहीं लड़ता है, देश का प्रत्येक व्यक्ति सुरक्षा प्रयत्नों में भागीदार है। इसिनिए धावस्थक है कि देश का सारा धार्षिक नियोजन, देश के सुरक्षा प्रयत्नों के साथ संलग्न किया जाये, उनको जोड़ा जाये।

देश में जो सिविलियन इंडस्ट्रीज हैं, नागर क्षेत्र के ग्रीबोविक उत्पादन हैं, उनको सुरक्षा-उत्पादनों के साथ जोड़ा जाए। जहां केवल विमान बनते हैं तो विमान ही नहीं बनते वहां भौर दूसरे सामान भी बनते हैं, उनका विकास होता है, । यह देश फलवा है जहां सुरक्षा प्रयत्नों से संबंधित चीनें बनती हैं, सहयोगी भीर एन्सीलरी इंडस्ट्रीज का विकास होता है। इसके साम देश में घीचोकीकरण का जाल बन जाता है। इजराइस और चीन का उदाहरण हमारे सामने हैं, जिन्होंने ने केवल देश में प्रतिरक्षा के मामले में पैसा बर्च किया बल्कि प्रतिरक्षा प्रयास का 30, 40 प्रतिशत प्रपने देश में धनुसंधान, रिसर्च भौर डिजाईनिंग के लिए खर्च किया । बाज ब्रावस्थक है कि हम देश में बीबोरिंगक उत्पादन को देश के सुरक्षा प्रवत्नों के साथ जोडें।

[डा॰ मुरली मनोहर जोशी]

एक पुस्तक हैं "डिफोन्स प्रोडक्सन एसड डेबलपमेंट" जिसे भी राजेश सप्रवास ने लिखा है। वह कहते हैं कि:—

"It is obvious that Indian desence planning has suffered greatly due to a paucity of funds. Relative to the huge defence expenditures incurred by the neighbouring countries, our own commitment remains considerably lower. India's defence expenditure has ranged between 3 and 4% of its GNP. This is among 3 and 4% of its GNP. This is among the lowest in the world, in spite of the fact that the country had to face external aggression on a number of occasions over the past 25 years. Countries with far more peaceful environments allocate a considerably larger portion of their GNP's to defence spending. Again, in terms of the national budget allocations. India has allocated approximately 14 to 15% of its total (Centre and States) budget towards defence in recent years. Pakistan, in contrast, spends over 50% of its total budget or almost 8% of its GNP for defence. When compared with China the contrast is even sharper. For example, in 1974 it is estimated that China spent \$17 billion on defence while India's total expenditure in that year was a mere \$ 2.4 million.

"In addition to the above, there are large policy issues which have contributed to the sluggishness in the pace of modernisation and to the unsatisfactory performance of the defence R & D."

मैं इस म्रोर मंत्री का ध्यान मवस्य ब्राकृष्ट करना चाहूंगा ।

"A realistic assessment of the internanational situation as it exists presently and as it is likely to develop over the next decade or so must be made while planning for defence."

"Lastly, and most importantly, there is a need for greater appreciation by the government of the potential complementary role of the civilian sector in augmenting and strengthening the defence sector. An intensification of the inter-relationship between the defence and civilian industries will not only be in the larger interests of the country, but will also help in reinforcing each other."

यह एक बहुत महत्वपूर्ण तथ्य है। जिसकी श्रोर स्थान वेना चाहिए:

"The civilian industrial sector plays an important role in manufacturing intermediate products, components and spare parts for the defence manufacturing establishments. Father more, in regard to a number of sophisticated areas such as

aeronautics, electronics, computers, lasers, nuclear - propulsion, Communications, Special alloys and new materials, there is much in common in the technislogies or civil and military end-use products. The deplopment of an integrated industrial sector could be greatly stimulated by encouraging and promoting this commonality."

यह है वह सिद्धान्त जिसके आधार पर केंक्ष के आर्थिक विकास की देश के सुरक्षा प्रयत्नों के साथ जोड़ा जा सकता है, और जोड़ा जाना चाहिए । संसाधन इसी प्रयास में से निकल सकते हैं। तब कह कहने की जरुरत नहीं पढ़ेगी कि डिफेस के लिए बजट कहां से लाया जा सकता है । इससे अपने आप एक स्वचालित व्यवस्था का निर्माण हो जायेगा ।

हमें भपने देश में सामरिक हथियारों के प्राधुनिकीकरण के बारे में भी बहुत गहराई से सोचना चाहिए । यह बड़ी प्रसन्नता की बात है कि प्रतिरक्षा मंत्री के वैशानिक सलाहकार नामकीय भौतिकी के जानकार है, एक न्यू-क्लियर फिजिसिस्ट हैं। मैं भ्रपेक्षा करुंगा कि नामकीय शक्ति का श्रधिक से श्रधिक उपयोग प्रतिरक्षा प्रयासों में किया जायेगा। यह कोई जरूरी नही है कि हम नाभकीय शक्ति का उपयोग अपने सुरक्षा प्रयासों में केवल परमाण् बम बनाने के लिए करें। भाश्वकता इस बात की है कि देश में शक्ति का जो स्त्रोत है, जिसका उपयोग हम अपने सैनिक सामध्ये को बढ़ाने के लिए ग्रीर उसको ग्रधिक जुझारू बनाने के लिए कर सकते हैं, और धगर जरूरत पड़ी, तो हम उस समय परमाणु बन का निर्माण भी कर सकते हैं, हम उस स्त्रोत को बिल्कुल बन्द कर दें, बल्कि नाभकीय शक्ति का उपयोग उत्तरोत्तर देश की प्रतिरक्षा भीर देश के विकास के लिए करने का प्रयत्न करें।

इत शब्दों के साथ में प्रतिरक्षा मंत्रासम की मांवों का समर्थन करता हूं।

SHRI AJITSINH DABHI (Anand): Mr. Chairman, Sir, a country like India having long land and sea frontiers cannot amond to be ill-equipped for the purpose of defence. There is a natural relationship between the desence policy

et a country and the changes in the international situation because every tension in any part of the world, particularly in the neighbouring countries, is bound to create direct or indirect impact on the defence policy of a country. Therefore, India cannot ignore or under-estimate geographical compulsions to which the nature has subjected it. Despite India's settled policy of establishing friendship with all the countries of the world, particularly, its neighbouring countries, the international situations will not move according to a New Delhi's calculations. During this year, when we were expecting to establish friendly relationship with China, with whom we have a long land border on the North, China formed an axis with the United States of America. This Sino-American axis is now between the two big nations which were traditionally known to be antagonistic to each other, since Mao Tse Tung led the Red Revolution some forty years back. This particular Sino-American axis in this area, in the region North-East of India, has created tilts in balancing of power. The wanton aggression of the Communist China against the Communist Vietnam has oreated new tensions in the region North East of India and South East Asia, which has only fallen short of igniting the Third World War.

The infiltration of China's trained rebels in Mizoram, Nagaland, Assam, Manipur and in other border States in the north eastern part of India cannot be taken lightly. The recent completion of the road in Karakoram linking China and Pakistan-occupied area in Kashmir has created a new tension on the north-western frontier of India. We also cannot ignore the fact that there is a move by America to supply Pakistan sophisticated F-5 E aircraft which is as effective as Jaguar for which we have contracted a deal with U.K. We should not forget the fact that America under the pressure of Pantagon is forming a new policy of giving substantial armaments to Pakistan.

If we look to the southern side of India, there is a long sea frontier. We cannot ignore the fact that America, the so-called super power has put a check, so to say on the sovereignty of Indian nation by putting up a military base in Diego Garcia in the Indian ocean. In the present situation, the national security environment of our country needs a new deal, particularly in this year of international tensions.

We are proud of our armed forces. They have never let this country's defence down. Thanks to China that in 1962 China roused a sense of defence preparedness in India by giving a crude and cruel jolt to the friendship which India extended to China, by attacking on the northern frontier of India Since 1962, the emphasis has been laid on modernisation and self-reliance in the matter of production of defence equipment. Out of 45 countries in the world which produce arms and weapons, India is one of the two countries which have made an advance in the production of arms and weapons for all the three departments of defence, namely, army, air force and navy.

In the present international situation, it is calculated that all the countries of the world together are investing Rs. 1 lakes per second for their armaments. In the circumstances I submit that our army needs a marginal expansion and that our budgetary provisions should be raised to 7 to 8 per cent of the GNP.

The air force and the navy have been playing a commendable role in the defence of the country. Despite the fact that modernisation and self-reliance in the matter of indigenous production has been achieved in respect of weapons for the army, the nation carries an impression that the officers occupying high positions in the hierarchy of Air Force are favouring the foreign aircraft and that they are deliberately thwarting the production of indigenous aircraft, or they are dalaying the development of indigenous aircraft. They are doing it in order to favour foreign firms to supply the aircraft.
That is an impression created, For example, the ergine for our Kiran aircraft was designed by our Engineers in 1960, but it could get approval by the Defence Ministry only six years thereafter because of the hurdles created by the GTRE, which is also stuffed with the staff of the Indian air Force. This particular clearance by the Defence Ministry could not be got until after the Defence Ministry already imported foreign aircraft

There is every reason to believe that some of the high ranking officers in the Air Force and in the HAL have deliberately killed the incentive for development of indigenous air-craft. Some of the news papers and news magazines have given a list of ex-Air Force officers representing foreign firms who are supplying certain systems and components to HAL.

It is not surprising that the engine for HF 24 designed by our Engineers was not allowed to be developed until we fell for the Angle-French Jaguar. The possibility of certain high-ranking officers, and the son of the Defence Minister and

[Shri Ajitsinh Dabhi]

also the son of the Prime Minister and the Secretary receiving con nission or promise of com nission cannot be ruled out. You can look at the reports which have been published in various magazines.

A few months back I visited the Foreign Ministry's office where I met some two or three senior officers. I asked from them certain information. When I asked fro n one a particular information, he said 'Nini' When I asked a socond officer about the same information, again he said 'Nini'. Then a third officer who was standing there also said 'Nini'. I asked them what this 'Nini' mant, Because I knew them, with a smile they said 'Not in national interest'.

Behind this four-lettered word, 'Nini', the Defence Ministry is shielding scandals of corruption amounting to crores of rupees which could have been utilised for the modernisation and indigenisation of production of weapons for the Armed Forces.

So far as the Jaguar is concerned, the decision of this Janata Government to produce Jaguar under licence in India, has at least for 15 years, pawned the Indian expertise to produce indigenous aircraft for future requirements. The Hindustan Aeronautics Officers Association has already grilled the Defence Ministry for not encouraging indigenisation of designs. All these indicate one and only one thing, that the bureaucracy in Defence Ministry and in the HAL which is manned by high-ranking officers of the Air Force, have connived to make the defence of the country dependent on foreign technology. Such a dependence on foreign countries involves great risks. Jaggu Babu, having managed to be on the Treasury Benches since 1947, knows well; he has the experience of the past...

को सर्जुन सिंह भवौरिया (इटावा) : वह किस प्रपमानजनक ढंग से बोल रहे हैं। इन शब्दों को निकालिए ।

SHRI AJITSINH DABHI: Jaggu Babu has been on the Treasury Benches since 1947. Therefore, he has the experience of the past. He knows well our experience in the past; he knows that the western countries and the USA have, in critical times, refused to give arms or pisinare parts.

भी सर्जुन सिंह भडोरिया: साप स्वप्ता करितन दें। उनसे कहें कि इस अपनानपूर्ण भाषा का वह प्रयोग न करें।

श्री रघुवीर सिंह मख्य (निड): यह घर नहीं है सदन है। सगर मंत्री महोदय के साथ उनकी मित्रता है तो घर जा कर मित्रता निभाएं। यहां इस भ.षा का प्रयोग न करें।

MR. CHAIRMAN: Let him follow first what you are saying. He does not follow. Mr. Ajitsinh Dabhi, you have said 'Jaggu Babu'. It is not proper.

SHRI AJITSINH DABHI: The hon. Minister of Defence, Mr. Jaggu Babu... (Literrupticus)

MR. CHAFRMAN: He does not follow. Mr. Ajitainh Dabhi, you have used the expression 'Jaggu Babu'. That is not proper.

SHRI AJITSINH DABHI: I am sorry, Sir. It is only a slip of the tongue. What I meant was hon. Minister, Shri Jagjivan Ram. (Intersuptions)

MR. CHAIRMAN: He has expressed his regret. He did not understand,

SHRI AJII SINH DABHI: It was only a slip of the tongue.

The Janata Party, in its manifesto, has written that a country's best defence is the skillful management of its relations with foreign countries. The Foreign Ministry, headed by Mr. Vapayee of the Janata Government, having failed completely, our armed forces are a permaneat defence to this country. Just now one of the Members of the Janata Party has said that our armed forces are not intelligent. I should say that, in spite of not possessing modern armanents and modern weapons, our armed forces have done creditably in the past, and at present our armed forces are maintaining a high spirit. Heartened by the fact that our armed forces are in fine fettle, I cannot but support the Demands for Grants in respect of the Ministry of Defence.

SHRI KRISHNA CHANDRA HALDER (Durgapur): When will the hon. Minister reply?

MR. CHAIRMAN: There are more than 10 speakers yet. I am afraid, what does the Government propose?

SARI KRISHNA CHANDRA HALDER: The time may be extended.

SHRI K.P. UNNIKRISHNAN: This is a very important debate. You extend the time.

PROF. SHER SINGH: It may conclude tomorrow.

MR. GHAIRMAN: Is it the pleasure of the House to extend the time for the discussion?

TH3 MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): Till five mainutes to six, let hon. Members speak and at five minutes to six, I will start and carry forward tomorrow.

MR. CHAIRMAN: Is that all right? SOME HON, MEMBERS: Yes.

SHRI DINEN BHATTA-CH'ARYA (Scrampore): It is all right no doubt, but o iginally you decided that four hours' time is allotted and now the time is extended and on the basis of the four hours, speakers' time was decided. Now you are extending the time. That way we are becoming losers. So another member from our Party should get the chance.

MR. CHAIRMAN: You are not correct. The position is otherwise.

DR. SARADISH ROY (Bolpur): I was forced to finish in 10 minutes whereas I should have got 15 minutes.

SHRI K.P. UNNIKRISHNAN: When you extend the ti-ne.proportionately the Parties will get more time.

MR. CHAIRMAN: I will request the hon, speakers not to take much time so that make me n'ers can participate.

Now I call Suci Begaram Chouhan-not here.

Shri Baldev Singh Jascotia.

SHRI BALDEV SINGH JASROTIA (Jamuu): Mr. Chairman, Sir, I am grateful to you for having given me this opportunity to speak in support of the demands of the Descence Ministry which is very important from all aspects.

Sir, it is the cardinal duty of a good government to give protection to the cauntry both from external aggression and internal disorder. This is what the people would expect from a good government.

If you look at the atmosphere prevailing in our adjoining country, it gives the guidelines for us to plan the defence needed for the country in the present circumstances.

Last year there was the opening of the Karakoram Road which links China with Pakistan and passes through an important portion of Jammu and Kashmir which is now under occupation of Pakistan and known as Azad Kashmir. This road not only politically but from other points of view is important because it is open throughout the year and heavy tanks and heavy machinery can ply on this road and more so, the Kashmir mountains which are rich with gold, iron ore, mica and precious stones are there and the enemy country or the countries with which we have no good relations—with the connivance of those countries this road has been constructed and these countries have an eye on this mountain wealth which belongs to India.

Another thing. At the same time, Tibet is being linked with the Bay of Bengal. That is a known fact. And with that we will have to face our enemy on both the seas. No doubt efforts are being made by our Foreign Minister for good relations with our neighbouring countries. But, the things of the past show, at least according to my estimation, that there is no such hope in the near future.

Last year, the Vice Defence Minister of China said that the issue of the border of Kashmir should be put in cold storage. This is a sufficient hint for us to know the inner working of the mind of such a country and, more so, when this very country is assisting Pakistan into making nuclear weapons.

Sir, when a neighbour has a particular weapon we must at least have the same. This is the fundamental principle. In view of that, I request the Foreign Minister as well as our Defence Minister for both of whom I have the greatest regard as also the Defence Secretary, a capable man and the Secretary of the Foreign Affairs Ministry to sit together and have a plan. It hink there should be given a deep thought to the present circumstances that are prevailing around us. Very recently, as mentioned by other friends, Bangladesh, Saudi Arabia and Pakistan have entered into a pact. A gainst whom that has been entered into is very clear, We should know this is a danger for our country. People have not yet realised this, I fear, even our Defence Minister has not realisd this, and more so, when Pakistan's President, Gen. Zia-Ul Haque said that Pakistan cannot have good relations with India unless Kashmir issue is solved. He is also negating the Simla Agreement which was entered into in 1971 after the war with Pakistan. At the same time, the

[Shri Baldev Singh Jasrotia]

Jammu and Kashmir's Chief Minister, says that there should be a final solution to Kashmir. He talked about that on opening up of Rawalpindi-Srinagar Road—this is very strange. This is a signal too, and should be sufficient for us, that nothing should be spared to take note of this. I fully support the demands by the hon. Defence Minister. I request him that he should take more for the country, from this House, i.e. for the defence of this country to meet this great danger all around us. This can be done by driving the enemy out of the country who are occupying illegally. We have to look into this. In this connection I may remind the hon. Defence Minister that the high position in set-up of missile is being done by the Flying Section. Same is the case with regard to radar. The position is same with regard to the administration. I think it is high time that there is proper adjustment for the proper functioning of the Army, more especially, for the proper functioning and efficiency of the Air Force, they should have full facilities in education, pension, etc.

So far as HAL, Bangalore is concerned, they are the producers of Ajit and Kiran for the benefit of the air force only. You know that there is no market for this outside this country. As a result the whole of the projects too is going to remain idle like Baust craft of HAL, Kanpur for want of utility and Mig of HAL, Nasik is idle for want of support from country of origin. I would say that they will remain practically idle if we do not get spares from the countries of origin. In these circumstances, we have to take a view. Crores of rupees are being spent for the defence purpose in this country. According to my humble submission, the country is facing a great danger. So, We have to pay special attention in this respect. I request the hon. Minister to have a plan after considering all the circumstances prevailing in the country. HALs are more than enough for this country for the present. But proper utilisation has not been done so far though it is considered to be meant for the benefit of the country. This requires to be reviewed as early as possible.

As regards Navy, much has been said and I need not waste my time on this. But, I think, the submarines which our neighbouring country has are much more superior and sophisticated as compared to ours. Our Bombay Port and other harbours, more specially, are in danger. Then there are oil wells and other gas wells here. If proper action is not taken in this direction at the earliest time, I think, in the near future, we will be facing a great danger. Our sea wealth

which is also the wealth of our country like the hidden wealth of the mountains, should be protected.

Mention has been made by the other speakers and so I will not say shything on this. Only Rs. 200 crores are to be spent on Navy and as compared to other two Defence Services it is much meagre. Much has to be done in this connection and, I hope, the hon'ble Defence Minister will pay due attention in this direction.

Mr. Chairman, Sir, I am of the view that Territorial Army is needed in this country for the present. Some of the earlier speakers have pleaded for expansion of the Army. There are no two opinions on that account. I support the view but for the present I feel that we should pay attention to the Territorial Army and this should be made compulsory for some kind of services.

So far as missile is concerned, it is a very important weapon and missiles from air to air, ground to air and air to ground are needed but, I think, we are lacking in ground to air missiles and special attention should be paid in this respect.

Sir, goods transport fleet has to be reviewed. The learned Minister of State for Defence has said something about replacing the Dakotas. I suggest that we should replace Packet, Avros and An 12 also. We should go in for Buffalo of Canada, G 222 of Italy and TU 134 of Russia.

MR. CHAIRMAN: Please conch de

SHRI BALDEV SINGH JASROTIA: Lastly, Sir, I would like to say a word about the court martials which are conducted by the Army people. There should be provision for appeal against them and the period of detention during trial should be counted towards the punishment as is done under the Criminal Procedure Code. I think it will be only fair on the part of the Defence Ministry to make certain amendments in this connection.

Then, Sir, when we are considering about the Army expansion, utilitation of sophisticated weapons, etc., we should not ignore the person who has to operate these things. His welfare is equally needed. He should be given due consideration. The treatment between an officer and a soldier should not be that of a soldier. Both are equal and this distinction between an officer and a jawan should be done sway with. Lastly, these is a circular dated 1st January, 1964 his widow will get pension

but it is not applicable to ex-servicemen who retired prior to 1st January, 1964. I think they should be brought at par. with these few words I support the Demand of the Defence Ministry and I

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SHRI VAYALAR RAVI (CHIRA-YINKIL): Mr. Chairman, Sir, I would be rather very brief as my able colleague, Shri K. P. Unnikrishnan, has already put forward certain important points. First of all I would like to express my confidence in the leadership of Shri Ministry for the last two years. I know when Mr. Jagjivan Ram assumed this office in early 1970 he tried to give a new direction and a new outlook to the Defence Services which proved to be successful. Of course, he is yet to succeed in many of his ideas.

Sir, I will only confine to the aspect of the welfare of the jawans because, I think it is the most important. That is the only reason that has provoked me to participate in the debate. I used to receive many letters from the jawans of the Air-Force, Navy as well as Army. We have to see that their service conditions of the lowest-grade of the jawans are improved. That can be improved only by a deliberate attempt on the part of the people who are in the higher hierarchy, Unfortunately in our Defence Services we have inherited many vices from the Britishers. Unfortunately this inheritance from the British people has created certain concepts of discipline. Various arrvice conditions are imposed and to a large extent they are based on Articles 310 and 311 of the Constitution. Their services can be terminated without notice. It is one of the major things in respect of discipline. Of course, discipline must be there, I agree there. But in this connection, I wish to draw the attention of the Defence Minister to certain aspects of the grievances of the armymen. I say this without malice or to malign anybody.

This is the letter which I received. I will quote only a few sentences from this letter. It says:

> "A jawan begins his work from early four o'clock and works upto

It is a general complaint. And then it

"Jawans are bound to work as their ersonal servants and do their personal servance and to their family work; washing their family clothes, looking after their children, and doing all the domestic work. The army officers are getting all sort of allowances, but they are working as slaves. I am not making any allegation or anything of that kind. There are certain facts which have been brought and I request him to look into it and see what you can do to avoid such kinds of grit-vances. These complaints have to be avoided. That is my purpose.

Regarding promotion and other avenues I wish to say something. So far as their mess services are concerned, so far as the food is concerned, it is a general complaint that the food is very bad. The food is rotten which even domestic animals would not eat. Heavy corruption is there. The arrangement for supply of food is subjected to many kinds of cor-rupt practices. The mess and other services should be properly checked. How is the check conducted now? At present it is stated that inspection can be done only after you give two months of advance notice. What is the use? When the officer goes there everything is all right. No one knows what irregularities are happening. What I wish to suggest is that surprise checks should be conducted. Senior officers responsible for these things must make a surprise check. He should thoroughly check what is going on at the lower levels. All these various complaints regarding food should be avoided. So far as the Airmen are concerned, I wish to bring out two or three points.

Babuji might have seen my cut motions.

I have put them with a purpose. I would like to quote the answer which Babuji gave in answer to my question. I quote:

> "However, in the Air Force, discharge from service on completion of the initial period of engagement in respect of certain catagories of trades has been suspended with effect from 1-12-77 since the manning position is below 90% of the sanctioned strength in these trades leading to shortrages trades leading to shortage of trained manpower."

Why is this shortage of manpower? Is it because of the recruitment policy or large number of people going away? There is a complaint from Keralites that they are not getting enough opportunities for being recruited into the Air Force. They are not allowed to go away after completing minimum service. I don't say it is done purposely. I am not saying that. But at the same time those people who want to leave the service after 15 years of service are not allowed because their pension age has allowed because their pension age has been raised. Once you stop the persons with mature brain and good callbre going out after 15 years of service, they will not be able to get jobs outside after-wards. If you do not allow them to leave the service after putting 15 years of

[Shri Vayalar Ravi]

service, at the age of 35 or 40 when they will be in a position to get jobs outside, what is the use of allowing them after the age of 50 or so? For this you give the reason that sufficient number o technical personnel are not available. There is some wrong done somewhere. This has to be rectified.

zy hrs.

Now, in Kerala State, there is no recruiting office for the Indian Airforce serv ce,. Unfortunately, there was some clash over the recruitment arrangement in Bangalore. In this regard, you m ght have seen the press report also. In Madras also, there was some clash in the recruitment area. Many people are coming to me and complaining about this. But I told them that it was not fair on may part to interfere in this. I avoided pursuing their cause in this respect. But I would reiterate my point thet after completing 15 years of service if they want to go away, they should be allowed.

Another point I would like to make is that there is so no anomaly in the training course. The training course for the officers and the Sargents and Corporals at the lowest grade is conducted. But when the Sargent or the Corporal goes for training, his family ration is im nediately cut and he is losing about Rs. 150/-. Whereas the officers get all the benefits while on training. I have received representations in this regard and I do not want to go into that. I am prepared to give these representations to the hon. Minister.

Now, in the case of married Jawans or married Airnen, they are not allowed to take their fa nily with them. Otherwise 50% of the expenses are to be borne by them. While in the case of officers they are allowed to live with their families without any extra expenses. Now, Sir, so far as the pay-scale is concerned, I know that the Pay Commission cannot satisfy everybody. I know that Babaji has himself made a valuable argument before the Pay Commission that the Services/personnel are important. But he could not get much for them. Well there is still a big gap in the pay scales of various categories of Defence personnel. I hope Babaji will look into this. Something should be done to satisfy the services ersonnel.

Regarding mess facility, Babuji had said in Pathankot that there will be one mess for both officers and other categories of personnel. It is yet to come true.

T Regarding recruitment, I may point out that there are a large number of eschaical personnel available in the country, I have received representation stating their grievances especially from Kerala, that sufficient number of people are not recruited from the State.

Now, a large number of engineers and doctors are in demand in the foreign countries. In countries like Oman and Kuwait, there is a great demand for these technical people. You are not sending the persons having vast experience and qualification working in your Department to these countries. It is not because the technical personnel are not available to fill in their places in your Department. But it is because of dispute whether your children must be sent there or they should be sent there. Here the criterion should not be the kinship but it should be based on experience and qualification.

Sir, we have full confidence in the capacity of our armed forces and jawans to defence our nation. But, at the same time, they must set up an example before the nation; they must be free from corrupt practices and they must consider their juniors and jawans as human beings. They should not hang on to the evil practices which we have inherited from the Britishers. There must be a welcome change in their attitude towards their juniors.

I would once again plead with the hon. Minister that the demand for military doctors and technical people from the foreign countries must be met as early as possible, as otherwise such assignments will go to people from other countries.

Then, Babuji might have received a representation from the Tiruchi Ordnance Factory employees. Some seven employees have been suspended there. They have perhaps met the hon. Minister also. There is one Mr. Pandayan, G neral Manager there. I do not want to say anything about his past here, but I must say that the charges levelled against these people are filmsy. The reason for their suspension is that they worshipped Goddess of Velankanni. Shri Bala Pajanor is also very much sore about it. The hon. Minister may kindly go into this matter and find out why these people have been suspended.

Lastly, Sir, there is one Sainik school in my constituency. I understand that there has been no revision for them in their pay for a long time, or since they became teachers. They have been there for thirty years. Then, the hon. Minister once told me that he would give class IV employees the minimum salary of a Government servant. May I remind him that it has yet to come true, I would earnestly request the hon. Minister to allet some funds from the budget for the Sainik schools, so that all these grievances are removed and these schools are run on better lines.

I am sure, the hon. Minister will do something positive in this direction.

भी अर्थुन सिंह भवेरिया (इटावा) : कुठ मिल्रों ने रक्षा मंत्रः लय की बजट मांगों पर बाद-विवाद में रक्ष। मंत्र।लय की समस्याधों के समाधान पर चर्चा कम धीर कुछ बुनियादी भौर राजनीतिक सवालों पर ज्यादा की है। उन्होंने हथियार बनाने वाली कम्पनियों के एजेंट्स के रूप में क्या लाभ भौर क्या हानि है, इसकी चर्चा छेड़ दी है। इसमें सला पक्ष भौर विरोधी पक्ष के लोग भी शामिल थे। हमारे एक मित्र ने देश के नेतृत्व धौर सेना का उसके साथ क्या सम्बन्ध है, इसको एक बुनियादी सवाल केतीर पर उठाया है ग्रीरमुल्क के भविष्य के सिए एक बहुत बड़ा निवेदन सबाल है। मेरा किसी भी गुलाम देश की घाजादी की लड़ ई उस देश की साहसी भीर स्वाभि-मानी जनता प्रपने योग्य लीडरशिप के नेतृत्व में लड़नें है धीर बाजादी मिल जाने के बाद उस देश की सीमाध्रों की रक्षा भीर उस देश की स्वतन्त्रता की रक्षा की जिम्मेदारी जहां पर सैनिकों पर भौर जवानों पर भाती है वहां सबसे बड़ी जिम्मेदारी देश के योग्य भीर साहसी कृशल धीर दूरदर्शी नेतृत्व पर निर्भर करती है। कुशल और दुरदर्शी नेतृत्व के बिना न सीमा की सुरक्षा हो सकती है और न देश की बाजादी की रक्षा हो सकती है।

हमारे मुल्क का सवास उठाया गया है। यह कहा गया है कि लड़ाई सेना ने जीती। यह बात सही है। लेकिन हिन्दुस्तान ही नहीं दुनियां के किसी भी मुल्क में सेना अपनी तरफ से कभी युद्ध में नहीं उतरती है, वह हमेशा जनता की इच्छायों भीर आकोक्षाओं खीर साम-साम वेल के कुशल और दूरवर्जी नेतृत्व जब सेना की आवेल वेता है तभी यह युद्ध में उतरती

है। जब देश का नेनृत्वकुशल भीर दूर-दर्शी होता है तब भगर सेना में कुछ भ्रभाव भी होता है, सभावग्रस्त सेना भी होते है तो भी कुशल नेतृत्व के नीचे रह कर, साधनों की थोड़ी बहुत कमी के बावजूद भी सड़ाई जीतती है। धनर देश का नेतृत्व ऐस्यास, नपुंशक भीर भद्ररदर्शी है तो सेना चाहे जितनी बहादुर रहे, वह सेना विजयी बहीं हो सकती है। ऐसे कई एक उदाहरण धापके सामने पेश विये गये । वही सेना जो 1962 में चीन से पराजित हुई, बहीं सेना श्राबार पानिस्तान श्रीर बंगलादेश से जो युद्ध हुन्ना उसमें क्यो विजयी हुई ? सवास नेतृत्व का था, दूरदर्शी नेतृत्व का था । इमारे देश की सेना हमेशां बहादुर रही है, उसका एक शानदार इतिहास रहा है। 1962 में जो सेना पराजित हुई, इसलिए नही कि उसमें लड़ने की ताकत नहीं थी, या क्षमता नही थी, बल्कि परा-जित इसलिए हुई कि नेतृत्व का ग्रभाव बा धीर नेतत्व समय से निर्णय नही ले सका। जब मुल्क का नेतृत्व समय से निर्णय नहीं लेगा तो बह सेना हथियार न चला कर के हाय पर हाय रख कर खड़ी रहेगी। मैंने बहुत ही संक्षेप में यह बात कही ।

हमारे देश की सेना वह शानदार सेना है जिसने अंग्रेजों के जमाने में 1905 में चीन की राजधानी पीकिंग में जा कर वहां के किले पर अंग्रेजी झंडा फहराया था। इसमें उत्तर प्रदेश के लोग भी शामिल थे। उस समय की जो लीडरिशप थी वह अपने सैनिकों को अच्छी तरह से लड़ाना जानती थी। हमारा निवेदन है कि रक्षा मंत्री और सदन से क्योंकि देश की आजादी का ठेका सिर्फ सत्ता पक्ष का ही नहीं, बल्कि विरोध पक्ष का भी है, इसलिए हमें अपनी सेना को निर्भय और चिन्ता मुक्त बनाना होगा। ऐसा केवल भाषणों से नहीं होता है, बल्कि कार्यों से होता है। और यह तथी हो सकता है जब हमारे बहादुर [की पर्नुत सिंह भरौरिया]

जवान जो डाई ढाई मन का बोझा पहा-दियों पर, जमी हुई बर्फ पर काफी ऊंचाई पर ले जाते हैं और उतारते है और प्रहरी के रूप में सीमा पर खड़े रहते हैं, उनमे यह भावना हो कि हम जो लड़ाई लड़ रहे हैं यदि हम यहां पर शहीद हुये तो हमारे नन्हें-नर्रहें बच्चों का क्या होगा, उसके मन में इस जिन्ता को निकालना होगा । इसलिए रक्षा मंत्री जी से निवेदन है कि सम्पूर्ण सेना के लिए युद्ध की बीमा योजना शुरू करें । ग्राप कहेंगे इसके लिए पैसा कहां से भाये भगर मुल्क की भाजादी की रक्षा करनी है, तो युद्ध हमेशा नही होते हैं, युद्ध 10, 20 साल में कभी कभी होते हैं, ग्रगर सैनिकों के मन मे यह भावना पैदा हो जायेगी कि अगर युद्ध मे मारे जायेंगे तो शहीद होते के बाद हमारे भाश्रिपों को 20, 25 हजार रुपए बीमे का मिलेगा, हमारी मां जो शंधी श्रीर वृद्ध है उस हो भीख नहीं मांगनी पड़ेगी, हमारी विश्ववा पत्नी को दूसरे के घरों मे जा कर के काम नहीं करना होगा, तो वह निभंय हो कर देश सेवा कर सकता है।

एक माननीय सदस्य : ऐसी योजना है।

भौ भार्मुन सिंह मधीरिया : मगर है तो उसमें कुछ भीर भाप धन बढ़ाइये, भीर जो एक अन्तर है सेना के अधिकारियों में भीर जवालों में जो अन्तर है उसको कुछ कम कीचिये । इसलिए कि लड़ाई में सेना का जवान पहले भरता है, भीर बाद में नेतृत्व काम भाता है । इसलिए भाष भन्तर को दूर कीजिए ।

दूसरी बात मुझै यह कहनी है जी व्यय बेंतन का और जर्वानों और प्रविकारियों की जो मिलने वाली कुंविवावें हैं, पूरे बंजट को अंबर कार्य में तो एक बड़ी सादाद सैनिकों की है, उन सैनिकों पर पूरे बजट का, तनस्वाह और अन्य सुविषाओं के रूप में एक बटे चार खर्च होता है और तीन बटे चार मुट्ठी भर अधिकारियों पर खर्च होता है।

मापको नये ढंग से चिन्तन करके इस अन्तर को कुछ कम करना होगा और वह इसलिए कि अभी भी हमारी सीमाएं सुरक्षित नहीं है। भाज भी हमारी उत्तरी भीर पश्चिमी सीमा पर चीनी धजगर मूंह बाये खड़ा है। इसने सन् 1962 में हमारे देश की लगभग 25 हजार वर्गमील भूमि पर कब्जा किया है। जब तक हम भ्रपनी उस पवित्र धरती को बापस नही लेते है, भले ही हम युद्ध न करे, लेकिन हमारा लक्ष्य रहेगा कि अपनी उस छिनी हुई धरती को वापस ले । (क्यवनान) जहा तक अजगर के नापने का सवाल है, तो वह तो अपने श्राप नप जाएगा। भारत की सेना बहा-दुर है, वह एक इ.च भी पीछे हटने के लिए तैयार नही है।

मैं सेना को इसलिए धन्यवाद देना चाहता हू कि वह राष्ट्रीयता की सबसे बड़ी इकाई है। हिन्दुस्तान मे भापके भौर बहुत सारे विभाग है, किन्तु सिर्फ सेना का ही एक ऐसा विभाग है जो देश की राष्ट्रीयता को मजबूत करता है, चाहे दक्षिण मे जाइये या पूर्व, उत्तर या बीच मे जाइये। हर जगह सेना का ही एसा विभाग है, जहां हिन्दी का प्रयोग होता है। यह हमारे देश की राष्ट्रीयता के लिए एक बहुत बड़ी उपलब्धि है । इसलिए मैं सेना के जवानी, सेना के प्रधिकारियों ग्रीर प्रतिरक्षा मंत्री की बधाई देता हूं कि हमारे मुल्क की मजबूत करने का जी सबसे बड़ा कॉम है, उसको हमारी सेमा के प्रश्विकारियों ने करना शुरू किया है और यह बहुत ही तेजी से इस विशा में अवसर है। अवर राष्ट्रीयता को मजबूत करना है तो मैं सिर्फ प्रतिरक्षा मंत्री से ही महीं बल्कि माननीय

सवन से भी निवेदन करूंगा कि इस तरह का दबाब शासन पर डाला जाये कि जो जातियों के नाम से रेजीमेंट बने हुये हैं, ं जाट रेजीमेंट, राजपूत रेजीमेट, यह देश की राष्ट्रीयता को कमजोर करने वाली पद्धति है। इसको जितनी जल्दी समाप्त किया जा सके उतना ठीक होगा, क्योंकि बिना उसके समाप्त किये सम्पूर्ण मुल्क मे एकता की भावना पैदा नहीं हो सकती ।

हमारा मुल्क बहुत धनी है, भगर इसका खजाना दबा रहेगा तो यह निर्धन रहेगा, कमजोर रहेगा भीर खजाना देश की जनता होती है। धगर हम देश की रक्षा के लिए लडने वाली भावना पैदा नहीं करेंगे तो यह मुल्क कमजोर रहेगा भीर लड़ाई की भावना तभी हो सकती है जब समाज मे बिना किसी घन्तर के जो योग्य ही उसे सेना मे भर्ती करने का प्रधि-कार मिले।

मेरा सुझाव है कि सैनिकों मे से कम-से-कम प्राधे लोगों को, जो योग्य, कर्मठ, वफादार भीर दक्ष हो 50 परसेट लोगों को उच्च पदों पर तरक्की देनी चाहिये। क्योंकि मूल रूप से लड़ाई लड़ने वाला जवान होता है, अगर उसकी पदोन्नति नहीं होती है, वह सेना मे भर्ती होने के बाद एक छोटा नान-कमीशन्ड अफसर होकर रह जाता है। उसे आगे बढ़ने का अवसर नहीं मिलता हैं। तो उसकी दुःख होता है। वह योग्यतापूर्वक लड़ सकता है, शहीद हो सकता है, सिर्फ इतना ही धन्तर होता है कि वह रोटी छुरी-कांटे से खाना नहीं जानता, अंग्रेजी में निटपिट नहीं बोल सकता, बसे में संयोट नहीं लगाना जानता। लेकिन जहां तक युद्ध-कला का प्रक्त है, हमारा जवान बड़े अफसरों से ज्यादा बहा-दुरी से लड़ सकता है।

चनुसार के सम्बन्ध में भी चर्चा हुई है। मैं समझाशा है कि हमारे रक्षा मंत्री जी ने कुछ भूल की है। वह भूल यह है कि जो चिल रक्षा सलाहकार समिति को दिखाये गये, धगर वे लोक सभा धौर राज्य सभा के सदस्यों को दिखाये गये होते, जिनमे दिखाया गया था कि किस तरह से जागुझार पहाड़ों के बीच से कर निकल सकता है, तो यह गलतफहमी दूर हो गई होती। जिन लोगों ने कहा है कि निशाना जागुधार पर जल्दी लग सकता है, भीर मिराज पर कम, हमें उनकी बुद्धि पर तरस भाता है। मैं समझता हूं कि यह उनके धन्नान के कारण है। मिराज पर मिसाइल का निशाना जल्दी लगेगा, क्योंकि वह ऊपर उड़ता है, जब कि जागु-ग्रार नीचे उड़ता है ग्रीर इसलिए राडार उसको पतानही लगा पाता है।

धगर ये सब बाते नादानी से कही गई है, तो इसकी जिम्मेदारी किस पर है? ---इसकी जिम्मेदारी नेतत्व पर है, क्योंकि उसने लोगों को इस बारे मे बताया नही, समझाया नही भीर उन्हें चित्र नही दिखाये। भगर हम लोंगों की तरह ग्रन्य सभी सदस्यो को भी ये चित्र दिखाये गये होते तो केवल उन लोगों को छोडकर, जो जान-ब्झकर, राजनैतिक कारणों से, इस बारे मे चर्चा करते हैं, बाकी लोग इस तरह की चर्चा नहीं कर सकते थे।

में कुछ सवाल रक्षा मंत्री जी से करना चाहताहुं। मुझे आजा है कि वह अपने भाषण में उत्का जवाब देने की कृपा करेंगे।

- 1. Is there any scheme formulated by Government to absorb the trained disciplined young manpower retired from the Army into a para military force as recommended by the Third Pay Commission?
- 2. What action is proposed to be taken by Government to remove the inequities perpetuated on officers of the Defence Services in relation to I.A.S. and other Class I Services in respect of relative career prospects and status ?

[को प्रजून सिंह भरीरिया]

3. Is it a fact that the announcement of the Defence Minister to utilise the talents of senior retired officers of the Defence Services and to ensure that the differential in pension in favour of the Defence Services on account of their early retirement has been very enthusiastically received in the Defence Services?

जो घोषणाये रक्षा मंत्री जी ने की है, क्या सरकार उन पर एक्शन ले रही है? मैं भाशा करता हूं कि वह इस बारे में भी सदन को परिचित करायेगे।

इन शब्दो के साथ मैं रक्षा मंत्रालय की मांगों का समर्थन करता हूं।

श्री बुर्गा बन्च (कागडा) सभापित महोदय, डिफेंस मिनिस्ट्री की डिमांड्ज का हम सब को समर्बन करना चाहिए, क्यों कि देश की रक्षा सब से प्रथम है और उसके बारे में सब को चिन्तित होना चाहिए। कल मैं ने देशा कि जब माननीय सदस्य, श्री यादवेन्द्र दत्त दुवे, बोल रहे थे—शह डिफेस पर कितने अच्छे विचार रख रहे थे—तो हमारे विपक्ष के भाई मजाक उडा रहे थे। हमे इस बारे में सीरियस होना चाहिए और देश की रक्षा के मुताल्लिक अपने-अपने विचार सदन मे रखने चाहिए।

माज लडाई सिर्फ़ समतल भूमि पर नहीं लड़ी जा सकती है, बिल्क बह म्रासमान की बुलंदियों पर भीर समुन्दर की गहराइयों में लड़ी जाती है। इस रिपोर्ट को पढ़ने से मामूम होता है कि बिफ़्रेंग मिनिस्ट्री के हर एक क्षेत्र में, चाहे वह रिसर्च हो या प्राडक्शन, कोई कमी नहीं रखी गई है। जिन फैक्टरीज में हमारे आम्जं, एम्युनिशन भीर बैपन वगैरह तैयार होते है, जनके मुताल्लिक भी सब जानकारी दी गई है। धगर हम उसे पढ़ें, तो हमें तसल्ली हो सकती है। लेकिन डिफेस के मामले में तसल्ली से रहना कोई अच्छी बात

नहीं है। हमारी फारेन पालिसी यह है कि हमारा सारे मत्को के साथ धमन रहे, उनके साथ ताल्लुकात अच्छे रहें, दोस्ताना रहें ग्रीर भ्रपने मुल्क मे भी हम शांति से रहें। धगर शांति का मतलब यह है कि हमारी फारेन पालिसी बौर डिफेम पालिसी का भी यह ध्येय है कि हम प्रमन चाहते है धीर द्ममन के लिए फीज की जरूरत नहीं है मैं समझता हूं कि यह धारणा बिल्कुल गलत है; राजनीति का सिद्धात शक्ति है। जिस मुल्क में शक्ति होगी उसमे धमन भी रह सकता है, अन्दरूनी भी और दूसरे मुल्को के साथ खी। उनके साथ हम दोस्नाना ताल्लुकात भी तभी रख सकते हैं। भाज हमारी फीजी ताकत इतनी बडी नहीं है जिननी कि अमेरिका के पास है, जितनी कि रूप के पास है या चीन के पास है। हम चाहते है कि हिन्द महासागर को एक ग्रमन का खिला बनाये रखें भौर वह होना भी चाहिए। लेकिन जब बात गाती है तो यह कहा जाता है कि रूम और भ्रमेरिका की बातचीत हो रही है। वह बातचीत हो जायगी तब जाकर यह ग्रमन का खिला बन सकता है। हम उस के लिए कोशिश करते हैं तो वही बात होती है कि हमारी फौजी ताकत या प्रिपेयर्डनेम जो है वह भपने मुल्क की जो एकोनामिक हालत है उसी के अनुरूप है, वह इतनी नहीं कि हम उन का मुकाबिला कर सके।

यह ठीक है कि हम चीन के साथ दोस्ताना ताल्लुकात रखे, पाकिस्तान के साथ दोस्ताना ताल्लुकात रखें, इसमें कोई बुरी बात नहीं है। हमें रखना चाहिए। लेकिन प्रश्न यह है कि उनके इरादे क्या हैं जो इसने एक दफा नहीं, दो दफा नहीं, तीन तीन दफा आजमाया हुआ है। आज भी खी पाकिस्तान के प्रेमीडेंट है, जिया, उन्होंने कही सम्मेलन में यह कहा है कि काश्मीर का प्रश्न जब तक हल नहीं होगा तब तक भारत के साथ हमारे दोस्ताना ताल्लुकात कायम नहीं हो सकते और हमारे विदेश मंत्री जी नए से बील के

साथ बातचीत करने तो उन्होंने भी कहा कि
यह सीमा के मृताल्सिक बात जारी रहेगी।
तो हमें दोस्ताना ताल्लुकात इन के साथ
रखना है इस की गारन्टी यही हो सकती
है कि हमारी फौज की प्रिपेयडेंनेस
इतनी श्रच्छी होनी चाहिए कि श्रगर दुश्मन
कभी इरादा करे हमारी सरहद को पार
करने का तो यह लड़ाई जो लड़ी जाय वह
हमारी सरहद के श्रन्दर न लड़ी जाय विल्क
दुश्मन की जमीन पर लड़ी जाय, इम किस्म
की हमारी ताकत होनी चाहिए।

यह ठीक है कि हम ने बड़े अच्छे अच्छे एयर कैफट मोल लिए है और उनकी नो हाउ लेकर हम अपने कारखानो में उन जहाजों को बनायेगे । उस की स्ट्राइकिंग पावर या मुपरसोनिक स्पीड जो है वह सब से ज्यादा है, इसलिए हम ने वह लिए है भीर इसी तरह हमारी नेवी कुछ मजबूत हुई है लेकिन जितनी होनी चाहिए उतनी नरी है। हमे सब-मैरिन्स, टारपीडो बोट्स ग्रीर दूसरी चीजें खद बनानी है या हामिल करनी है, तब हम समुद्री सीमा से अपने देश को बचा सकते हैं। इसी तरह हम ने बड़ी बड़ी तोपें भीर बड़े-बड़े टैंक बनाए हैं। यह सब कुछ है ग्रीर उसमें ग्रीर रिसर्च कर रहे हैं कि उनकी स्ट्राइकिंग पावर भीर बढे। यह मब सही है, इसमें कोई सन्देह की बात नहीं हैं। लेकिन सब से जरूरी बात यह है कि किसी देश की सफलता भीर किसी फौज की सफलता महज हथियारों पर निर्भर नहीं करती है। हथियारों के पीछे जो इंसान काम करते है। कैविन में बैठे हुए हमारे कैप्टेन भ्रीर हल पर बैठे हुए हमारे इंजिनियर, हवाई जहाजों को उड़ाने वाले हमारे पायलट श्रीर टैंको ग्रीर तोपों को चलाने वाले जो लोग हैं उन पर वह ज्यादा निर्भर करती है। हम हथियारों की बात ज्यादा करते हैं लेकिन इंसानों की बात कम करते हैं। प्रगर इंसानों की बात करेंगे तो मैं समझता हुं कि हथियार खुद ग्राएंगे। जब हमारी कीम का मोरल बना रहेगा, हमारे

देश की ट्रडीशन ग्रौर परम्परा कायम रहेगी तो हथियार श्राएंगे ग्रौर हम दुश्मन का मुकांबिला करेंगे। तब उनको हम पराजित भी कर सकते है, इस में कोई शक नहीं है।

यह तो एक ब्राडर बात है लेकिन अभी हमारे भदौरिया जी ने कहा कि रेजिमेंट जो हैं वह जाति के स्राधार पर नहीं होने चाहिए यह बिल्कुल ठीक है ग्रीर हमारे माननीय मंत्री जी ने एक दो दफाउम का जबाब भी दिया है। भावनात्मक तौर पर, सेंटीमेटल तौर पर यह बात ठीक है लेकिन जब यह बात कही थी तो उन्होंने यह कहा था कि सभी हमारा कोई इरादा नहीं है इन को खत्म करने का । उस के पीछे इतिहास है । मैं हिमाचल प्रदेश के मुनाल्लिक ग्रौर जम्मू-काश्मीर के मुताल्लिक कहना चाहता हं, ग्रीर डोगरा रेजिमेंट के मुतल्लिक कहना चाहता हूं, उन क्षेत्रों के मुतल्लिक कहना चाहता हुंजहां से हमारी इण्डियन ग्रामीं में सब से ज्यादा जवान भर्ती होते थे । ट्रेडीशनल तौर पर वहां के लोग फीज में भर्ती होते हैं। ग्राज के जमाने में ही नहीं बल्कि जब जंग होती है उस समय भी इन डोगरा रेजिमेंट के बारे में पता चलता है कि उसके लोग कितने बहादूर हैं। जब हम डोगरा रेजिमेंट की बात करते हैं तो उसका यह मतलब नहीं है कि उसमें राजपुत ही थे या कास्ट हिन्दू ही में। जो इन क्षेत्रों में पैदा हुए वे डोगरा थे। डोगरा रेजिमेंट में केवल कास्ट हिन्दू ही नही थे, उसमें हरिजन भी में । डोगरा रेजिमेंट में जितने हरिजन थे उनका नम्बर मेरे पास है अगर आप चाहेंगे तो दे दुंगा। उस क्षेत्र मे जो पैदा हो गया उसमें एक सुपं रियटी काम्प्लेक्स बा जाता है कि हम बहादूर हैं, हम दुणमन के दांत खट्टे कर सकते हैं। हिमाचल प्रदेश, जम्मू का जो इलाका है, भीर दूसरी तरफ जमुना से लेकर जेहलम तक का इलाका जो कि ग्राजकल पाकिस्तान में है, उस इलाके से इस डोगरा रेजिमेट में भर्ती होती थी। पहले इस रेजिमेंट में सेंट परसेंट धर्ती होती थी लेकिन माजादी के बाद

[श्रीदुर्गचन्द]

से 6 परसेंट कोटा हो गया है। मैंने माननीय मन्त्री जी से इस बारे मे पिछली दफा भी कहा या ग्रीर उनसे इस सम्बन्ध मे मिला भी था भीर कहा था कि हमारे लोगों की फौज मे भर्ती में कमी हो गयी है। हमारा इलाका पहाड़ी इलाका है। वहां की जमीन पहाड़ी होने की वजह से पैदावार बहुत कम होती है। कोई भी जमीदार भ्रपनी जमीन की पैदावार से 6 महीने ही गुजारा कर सकता है। इसलिए वहां के लोग टेडीशनल तौर पर फौज मे भर्ती होते हैं। मुलाजमत हमारा पेशा है। इसमे भी ग्राजादी के बाद ग्रापने 6 परसेट भर्ती कर दी है। ग्रापने इसके लिए पापुलेशन का ग्राधार बनाया है भीर भ्राप कहते है कि पापूलेशन ग्रधिक हो तो हम ज्यादा मान सकते हैं। लेकिन मेरा कहना यह है कि जहां से भी फौज की जरूरत पूरी होती हो, वही से आपको डिफेन्स के अन्दर आदमी लेने चाहिए । अगर आप फीज में हमारा कोटा 6 परसेट करते है तो हमे दूसरी सेण्टल सर्विसिज मे स्थान दीजिए । रेलवे में, पी० एण्ड टी०, सी० ग्रार० पी०, जम्म कश्मीर मीलिशिया मे स्थान दीजिए । इन्फेन्ट्री मे स्थान दीजिए ताकि वहां के लोग भ्रपना गुजारा कर सर्वे।

सभापित जी मैं रिसेटिलमेंट की बात कहना चाहता हूं। मैं अपने उपप्रधान मन्त्री जी और रक्षा मन्त्री जी का बहुत आभारी हूं कि उन्होंने इसके बारे में ध्यान दिया है। लेकिन जहां जहां भी रिसेटिलमेंट के बारे में कमियां हैं, वहां वहां उनको देखना चाहिए। हमारे यहां स्टेट लेविल पर, जिला लेविल पर सैनिक बोर्ड काम कर रहे हैं उनके पास पैमा ज्यादा नहीं है, बजट ज्यादा नहीं है। इसलिए वे इफेक्टिवली काम नहीं कर रहे हैं। इस प्रकार की कमियों की तरफ ध्यान दिया जाए जिसमे कि एक्स सर्विसमैन की विडोज को मदद मिल सके।

मैं डिस्पैरिटीज के बारे में भी मन्त्री जी का ध्यान दिलाना चाहता हूं। यह पे कमीशन की रिक नण्डेशन्स के पहले यानी 1-9-73 से पहले जो लोग रिटायर हुए है, उनकी पेंशन नहीं बढ़ी है, बाद वालों की बढ़ी है। इसी तरह से 1-1-64 के बाद जिन विडोज के पति मरे हैं उनको फैमिली पेंशन नही मिलती है। ग्रगर इस तरह से होगा तो ग्राप उन लोगों के साथ इन्साफ नही करेंगे। इस तरह के सैकड़ों ब्रादमी है जो 1964 के बाद मरे हैं, उनके परिवार वालों को पेंशन नही मिल रही है। उनको भी पेंशन मिलनी चाहिए। जो भाप पे करे बह 150 श्रीर 175 रूपये से कम पेशन नहीं होनी चाहिए । पेंशन में डिस्पैरिटी भी बहुत है। वह डिस्पैरिटी भी दूर होनी चाहिए। 1-1-1973 के बाद जो सिपाही रिटायर हुम्रा है उसको 80 रुपये पेंशन मिलती है और इसके पहले के सुबेदार को 104 रुपये पेंशन मिलती है। इमलिए मैं निवेदन करूंगा कि इन डिस्पैरिटीज को भ्राप दूर कीजिए ताकि फौजी लोगों में एक विश्वास का वातावरण पैदा हो ।

श्री सुरेन्द्र विकम (णाहजहांपुर): मैं आपका आभारी हूं कि आपने मुझे बोलने का समय दिया है। हमारे कुछ माननीय सदस्यों ने कटौती के प्रस्ताव रखे है। मेरा निवेदन हैं कि कटौती नहीं बल्कि बढ़ोतरी के प्रस्ताव उनको रखने चाहिये थे। एक तरफ तो सुरक्ष। का सवाल है और दूसरी तरफ कहते हैं कि कटौती की जाए, यह बात मेरी समझ मे नहीं आती है।

हमारे जवानों का चरित्र बहुत ऊंचा है ग्रीर हमे ग्रपने जवानों पर बड़ा गर्व है। ग्राज से नहीं बल्कि हमेशा से रहा है। चाहे चीन के साथ युद्ध हुग्रा हो या पाकिस्तान के साथ लड़ाई हुई हमारे जवानों ने बहादुरी का सदैव परिचय विया है। बहुत पहले पुरु ग्रीर सिकन्दर की लड़ाई हुई थी ग्रीर तब से एक बात की कमी महसूस की जाती रही है। हमारी सेना के पास दुश्मन की सेना के समकक्ष हथियार नहीं रहे हैं। ग्रगर हमारे जवानों के पास भी दुश्मन

के हिषयारों के समकक्ष हिषयार रहे तो वे कभी मार नहीं खा सकते हैं। यह हमारा दुर्मांग्य है कि माडनें हिषयार उनके पास नहीं रहते हैं। भने ही एटम बम हो वह भी हमारे पास होना चाहिये। हमारी नीति है कि हम किसी पर हमला नहीं करेंगे। लेकिन सुरक्षा के लिए हम उसका इस्तेमाल तो कर ही सकते है। हमारे जवान इतने बहादुर होते हुए भी चीन के साथ युद्ध में चूंकि उनके पास ममकक्ष हिथ्यार नहीं थे कमजोर साबित हुए। यह कमजोरी जो है इमको दूर किया जाना चाहिये। इस सिलमिले में एक किय सम्मेलन आयोजित हुआ था जिसमें हमारे उप प्रधान मंत्री जी भी मौजूद थे। उसकी दो लाइनें उनको याद होंगी। उनको सुना देना चाहता हं:

जब भी देखा है तारीख के झरोखों में। लहमों ने खताकी थी सदियों ने मजा पाई।

इसकी भ्राप पुनरावृत्ति न होने दें भ्रीर माडर्न हिषयारों से सेनाको लैस करें, समुज्जित करें। महाभारत काल मे भी चले जएं तब भी एटमिक वार होती थी भीर एटमाबम भर्जुन के पास था। इसका इस्तेमालन हीं किया गया । "पल लागत धर्जुन बधे छुए न दूजो वाण।" एक ही हथियार लड़ाई के लिए काफी था। हम दूसरों पर हमला न करें लेकिन दूसरों के समकक्ष हथियार तो हमारे पास हो। भाजकल दुनिया में एटमिक हथियारों की दौड़ हो रही है। चीन, ग्रमरीका, रूस इस दौड़ में भागे हैं। हमारे जवान बहुत उत्साही है, बड़े बहादुर हैं, बड़े चरित्रवान हैं, इसमें कोई सन्देह नहीं है। सातवे फ्लीट ने जब पीछे इण्डियन भोशन में मूद कर दिया था तब दुनिया जानती है कि भारत में एक तहलका मच गया था बोड़े समय के लिए और यह कहा जा रहा था कि अब क्या होगा। तब हमारे जवानों ने अपने खून से लिख कर रक्षा मंत्री को दे दिया था कि धाप चिन्ता न करें, जीते जी हमारी घरती पर किसी को माने नहीं दिया जाएवा । इससे बड़ा उनका त्याग भीर बलि-

दान भीर क्या हो सकता है, इससे भीर बड़ी स्वाभिमान की बात क्या हो सकती है। लेकिन भाग उनको माडनें हथियारों से लैस करें।

हमारे जवानों को विषम परिस्थितियों में काम करना पड़ता है, पहाड़ो पर, बरफ पर, खंदकों, खाइयों में, रेगिस्तान में, ग्रपने घरबार वालो से, श्रपनी पत्नी ग्रौर बच्चो से दूर रह कर काम करना पड़ता हैं। इस मवस्था में हमारा यह कर्त्तव्य हो जाता है कि उन जवानों के दिमाग में यह बात न ग्राने दे कि उनके घर वाले उनकी श्रनुपस्थिति मे परेशान रहते है या उनको कोई परेशान करता है। शाहजहांपुर मे बहुत सी ऐसी जगह है जहां जवानो की फैमिलीज रहती है श्रीर वहां जाकर मै पूछता रहता हू। वहा कभी पुलिस बाले, कभी तहसील वाले उनको तंग करते रहते है। यह चीजें नही होनी चाहिये। भ्रापको चाहिये कि भ्राप भ्रादेश दे कि डी० एम०, तहसीलदार, बी० डी० म्रो० म्रादि महीने में कम से कम एक बार जा कर उनसे पूछताछ करते रहे, भाई भतीओं, बाप मां जो भी हों उनसे पूछताछ जाकर करते रहे कि उनको किसी प्रकार की कोई परेशानी तो नही है, उनको कोई तंग तो नहीं करता है ताकि जवानो का मन इन परेशानियों से दूर रहे भौर हमारे देश की सीमाग्रो की वेमन लगाकर रक्षाकर सकें। वेदेश की भ्राजार्द। की भ्रौर देश की सीमाग्रों की रक्षा के लिए सर्दव तत्पर रहते हैं, बलिदान देने के लिए हमेणा तैयार रहते हैं तो हमारा भी यह कर्त्तव्य हो जाता है कि हम उनके घरबार वालो का ख्याल रख।

पैशन लेकर जब जवान आते है तो उनकी बहुत सी समस्यायें होती हैं, उनको मकान नहीं मिलता है, जमीन नहीं मिलती है। वे क्या करें? इसके लिए जो बहुत से साथियों ने आपको सुझाव दिए है उन पर आप विच करें।

कुछ एक घटनाएं या दुर्घटनाएं कह सकते हैं, हो जाती हैं और उनको देख कर

[श्री सुरेन्द्र सिंह विक्रम]

बहुत दुख होता है। 31 जनवरी 79 की एक घटना का मैं जिक करना चाहता हूं: एक जवान शाहजहापुर का रहने वाला छुट्टी पर द्या रहा था। उसकी पत्नी उसके साथ थी। वह स्टेशन पर पत्नी को बिठा कर खाना लेने बाहर चल गया। उसकी प्रनुपस्थिति मे पुलिस बालो ने सामृहिक रूप से उसकी पत्नी के साथ बलात्कार किया । यह बहुत ही शर्मनाक घटना वहा घटी । इतना ही नही उन लोगो ने उस जवान को रेल के ग्रागे डाल दिया। वहा भ्रामीं की यूनिट है, फौज की यूनिट है। उसको जब पता चला तो उसने सारे स्टेशन को घेर लिया। वहा पर डी॰ एमः श्री बाब् राम बहुत होशियार है, बहुत योग्य है, काबिल है। उन्होने स्थिति पर काब पाया भौर फौरन दोषी पुलिस वालो को समपेड विया । अगर उन्होने दूरदर्शिता न बर्ती होती तो वहा एक बहुन बड़ा उपद्रव हो जाता । वहा दो डी एस० पी॰ श्री जैन श्रीर श्री गोयल है जो मामले को दबा रहे है। जो गवाह है उनको वह मैनिपुलेट कर रहे है भीर मामले को दबाने की कोणिण हो रही है। मेरा निवेदन है कि मिलिटरी इटेलिजेस के भादमी वहा भेजे जाए भीर देखा जाए कि इस मामले को दबाया न जा सके श्रीर न्याय हो ।

श्रीमन् ग्रब में ग्रपने क्षेत्र की बात कहना भाहता हु। हमारे यहा एक ग्रार्डनेस व बलोदिग फैक्ट्री है जो देश से सबसे पुरानी है---एक मद्रास मे है भीर एक शाहजहापुर मे। वहा की बहुत समस्याये है जिनके बारे में मैं रक्षा उत्पादन मती प्रो० शेर मिह का ध्यान मान-षित करता रहता हु भीर मै उनको धन्यवाद देता हू कि जब भी मैंने उनका ध्यान झाकर्षित किया तो उन्होने तत्काल भ्रावश्यक कार्यवाही की है, भीर जो पहले गडबड घोटाले होते मे खनमें 60 प्रतिशत जरूर सुधार हुआ। है। सैं चाहुंगा कि बाकी जो घौर बाते रह गई है उनमें **की** सुद्धार करें। हमारे यहा फैक्ट्री मे परमानेंट कुषा होता है। इस बात को वहां के लोग नही

बतायेंगे। इसके लिये दिल्ली से घादमी भेज कर जानकारी ली जाय भौर इस बुराई को बन्द किया जाय। श्रभी 23-24 दिसम्बर 78 को वहा फैक्ट्री मे चोरी हुई, उसकी रिपोर्ट लिखी गई, सामान बरामद हुआ 15,000 रू० का। वहा में लाखो रु० का सामान रोज बाहर जाता रहता है भीर लोकल लोग मिले रहते है जिसकी वजह से माल इधर उधर हो जाता है भौर क्लोबिंग फैक्ट्री को काकी नुकसान होता है। तो इस तरह की हेरा फेरी बन्द होनी चाहिये और इसके लिये यहा से झादमी भेजने चाहिये। वहा के जो जो जनरल मैनेजर है उनसे मुरक्षा का कड़। प्रबन्ध भ्राप कराये । ग्रभी पिछले दिनो 50, 60 ग्रादमी फिर घुस गये, बुछ लोक फैंक्ट्री में बाहर जाकर घूमते रहते है, जुन्ना खेलते है स्रीर म्रपने काम पर ध्यान नहीं देते है। इसी तरह से वहा आग लग गई थी जिसको दबाया गया । वहा गया कि बिजली के कारण धाग लग गई है। लेकिन भ्राग वास्तव मे झगडे के कारण लगी। तो इन सब बातो की ध्राप यहा से घादमी भेज कर जाच करायें भ्रौर इस तरह की गलत बातो को खत्म किया जाय ।

शाहजहापुर उत्तराखण्ड से मिलता है, यहा से नेपाल और चाइनीज बोर्डर पास पडता है। यहा एक मार्डनेस क्लोधिग जिसकी फैक्ट्री है वजह यनिट वहा रहती है। बहुत पडी हुई है। भ्रगर भाप उस जमीन पर अपनी सेना के इस्तेमाल के लिए एक छोटा सा एरोड्राम बना देती बड़ा ही श्रच्छा रहे तावि समय पडने पर झापवं काम भा सने । शाहजहापुर बडा महत्वपूर्ण स्थान है क्यांकि इसकी सरहद नेपाल से मिलती है। तो एक प्रोपोजल पहले कभी चलाया कि फरूबाबाद से भैलानी वाया शाहजहां र एक रेलवे लाइन बना दी जाग जो डिफेस के पोइट आफ़ व्यू से भी बहुत अच्छा रहेगा। मेरी प्रार्थना है कि भाप इस प्रोजैक्ट को पूरा कराये।

जनुमार हवाई जहाज के बारे में बहुत बातें यहा कहीं गयी। मेरा इस बारे में निवेदन हैं कि हम तो कोई टैक्नीकल जानकार नहीं है, हमारे पास वैज्ञानिक है, तक्नीकि जानकार हैं यह काम उन पर छोड दे। चाहे हम किसी भी दल में हो मबसे पहले भ्रपने देश की सेना से भीर सुरक्षा से प्रेम है। इसलिए यह बात कि कीन सा जहाज भ्रच्छा हे यह हम भ्रपने बैज्ञानिकों पर छोड दे। हमको इस कट्रोवसीं में नहीं पडना चाहिए, पोलटिक्स कट्रोवसीं में नहीं जाना चाहिए, भोर डिफेस की ता बिल्कुल ही कट्रोवसीं में नहीं डालना चाहिए।

यह बात सही है जैसा एक साथी ने कहा है कि चीनी जब झाये थे ता हिन्दी चीनी भाई भाई कहा या झीर बाद मे हमारे पेट मे छुरा घोंप दिया। तो हम चीन से कोई सुनह नय तक नहीं करेंगे जब तक झपनी जमीन उसमे बापस नहीं लेंगे। इसी तरह से कश्मीर का मसला है। यह तो कह सबते हैं कि कश्मीर में हमारी सेना है। लेकिन यह नहीं कह सकते कि वह हिन्दुरनान का झविभाज्य झग है।

ग्रन्त मे मैं पून निवेदन करूगा कि प्रो० शेर सिंह भाडनेंस क्लोबिंग फैंक्ट्री की तरफ ध्यान देगे भीर जनरल मैंनेजर से भी कहेगे कि वह ग्रक्सर चैंकिंग किया करे। ग्रीर कभी दिल्ली से भी मिलीटरी इटलीजेस के घादमी भेजकर धाप चैकिंग करा लिया करे। मैं माननीय उप-प्रधान मली से कहगा कि सेना के जवानों के परिवारों को लिये वह यह भादेश अकर कर वे कि इलाके जो डिस्ट्वट मजिस्टेट है या दूसरे बडे अधिकारी है वह महीने, 2 महीने में स्वय जवानों के परिवारों मे खुद जानर सम्पर्क स्थापित करे। उनकी परेशानिया देखे भीर जो रवेन्य, बीज, खाद या ला-एष्ड भाडर सम्बन्धी दिक्कते है उनको खुद जाकर पूर करें जिससे उनके मन मे कोई जिन्ता न रहे।

एक बात मैं सदन मे नहीं कहना चाहता मैं समय लेकर बाबूजी में कहूगा कि कुछ लोग सेना में सामान चुराते हैं। एक आध इस्टास मुझे मालूम है जिसके पास लाइट मर्शान गन है, वह दहा में उनके पास आ गया। इस किस्म की बाते है उनको मैं पूरी तरह से यहा नहीं बताना चाहता, निर्जा रूप में उन्हें बताऊगा।

भी जगजीवन राम लिखकर भेज दीजिए।

श्रीसुरन्द्र विक्रम मैं कहूगा कि इम किन्म की बाते बन्द हनी चाहिये।

श्री मनोहर लाल (कानपुर) श्रीधष्ठ ता महोदय,

मारे जहा से अच्छा हिन्दुस्तान हमारा, हम बुलबुल हं इसकी, या गुलिस्ता हमारा। हमारे कहने का मतलब यह है कि सारे जहा से हिन्दुस्तान मरसे अच्छा है और हिन्दुस्तान मे जितने भी रहने वाले है, चाहें सेना व जवान हों या आम लोग हों, सब लोग सबसे अच्छे हे, इसमे दो राय नहीं है। मैं किसी की बुगई नहीं करता।

हिन्दुस्तान ने भौगोलिक ग्रीर ऐतिहासिक दृष्टिकाण को ट्यान मे रखकर ग्रगर देखा जाये तो हिन्दुस्तान ने लिये मबसे महत्वपूर्ण सवाल सेना का है ग्रीर उसने मुतान्तिक रक्षा मनालय के जरिए से जो ग्रान्ट्स यहा प्रस्तुत की गई है, हम उनका समर्थन करते है।

जब भी देश पर कोई बाहरी आक्रमण होता है, उस समय सिफ हमारी फाजे ही नहीं बल्कि हिन्दुस्तान ने तमाम लोग सीन की तरह खडे ही जाते है भीर सब एनता न सूल में बधकर इस बात का प्रयाम नरते हैं कि हम सब मिलकर देश की रक्षा करें। उसमें चाहे सीमा पर लड़ने वाला फ जी जवान हा भीर चाहे देश के भन्दर रहने वाला कोई भी स्मित हो। हम विभिन्न दलों ने विभिन्न [श्री मनोहर लाल]

विवारधाराओं के लोग भी एकता के सूत्र में वंधकर इस बात का प्रयास करते हैं कि एकता का सबूत दें जिससे देश सुरक्षित रहे। यही कारण है कि हमारी सेनाए जीतती रही है।

हम यह भी कहना चाहते है कि हमारी मिलेटरी फोर्सेज बार टाइम में ही नहीं, पीस के समय में भी देश की सेवा करती है।

चाहेबाढ़ हो या किमी प्रदेश मे किसी शगडे की बात हो, कौमुनल फीर्सेज सिर उठा रही हों, या श्रोर कोई बात हों, उस समय मिलेटरी की मदद लेनी पडती है। इसीलियं यह कहता ह कि बार के समय मे ही हमारे यहा मिलटरी का महत्व है, ऐसी बात नहीं है, विल्क शांति के समय में भी हमें मिलेटरी का सहयोग लेना पड़ता है । लेकिन भ्रफसोस के साथ कहना पड़ता है कि इतना सब होने क बावजूद भी जाडिफेस का बजट है, वह 3.5 परसैट ही ग्रास नेशनल इनकम का भाग है। दुनिया के देशों मे सबसे कम बजट डिफेन्स का हमारे भारतवर्ष का ही है। इस। वजह से हम चाहते हैं कि हमारे रक्षा मन्नालय का बजट बढ़ाया जा सके, उसमे कोई कमी नही की जाये, ऐसा मेरा सुझाव है।

श्री प्रजून सिंह भरौरिया : चीधरी साहब से कहते कि ज्यादा देते।

श्री मनोहर लाल: वह हम कहने जा रहे है। डिफेन्स का जो बजट है, उसका नाल्लुक सिफ डिफेन्स से ही नहीं, वित्त मत्राजय श्रीर विदेश मत्राजय श्रीर विदेश मत्राजय श्रीर विदेश मत्राजय से भी है। जब तीनों मिलकर बात करते हैं, बजट बनाते है तब देश की सुरक्षा सही होती है। इसालिए रक्षा मत्राजय, वित्त मंत्राजय श्रीर विदेश मंत्राजय इटरिलक्ड हैं, इन तीनों की सांठ-गांठ जब ठीक से बँठती है, श्रापस में मन-मूटाव की भावना नहीं होती है उसी समय देश को सुरक्षा सवॉपरिहों सकती है, ऐसा हम महसूस करते हैं। जैसा भवीरिया जी ने कहा कि चौंधरी साहब से कहिए, वह

वित्त मंत्री हैं, तो मदौरिया जी साज चाहे चौधरी साहब को न माने, वह सलग बात है लेकिन वह चौधरी साहब के साथ रहे हैं।

श्री क्र**र्जुन सिंह भदौरिया**ः हम तो अब भी मानने हैं।

श्री मनोहर लाल: हम राजनीतिक बात नहीं ला रहे हैं। हम यह कहना चाहते हैं कि यह तीनों मन्नालय इस समय बिल्क्ल एक है और कहीं भी किसी प्रकार का मन-मुटाव नहीं है।

बहुत कुछ जग्धार के सम्बन्ध में कहा गया है, हम इस डील मे नही जाना चाहते, हम कन्ट्रोवर्मी मे नही पडना चाहते। हम इतना हाक हनाचाहते है विजो पिपोर्ट हे, उसमे प्रस्तुत किया गया हमारे जा एच० ए० एन० के विभाग है, इमक 11 कारखाने हमारे हिन्दुस्तान मे है। एच० ए० एल० एयरकाफ्ट तयार करता है, लेकिन भ्रफसोस के साथ कहना पड़ता है कि जब हम एयर-ऋफ्ट बनाने की बात करते है तो करोड़ों रुपया डिजाइनों मे खर्च हो जाता है। करोडों रुपये खर्च करने के बावजूद डिजाइन को रद्द कर दिया जाता है, क्योंकि एयर फ़ोर्स के लोगों का एच० ए० एल० पर कब्जा है, ब्रीर एयर फ़ोर्स ही ऐसा कस्टमर है, जो एच । ए० एल । क एयरक। फुट को खरीदता है। पहले डिजाइन पर करोड़ों रुपये खर्च कर दिये जाते है भीर फिर उस स्कीम को ख़रम कर दिया जाता है। मेरे पास एक श्ररब रुपये का हिसाब है, जो ऐसे स्कीमो पर खर्च किया गया, जिन्हें बाद में बंद कर दिया गया भीर इस तरह वह सब रुपया बिल्कूल बेकार ही गया ।

वे स्कीमे ये है:

एच॰ एफ॰-24---65 करोड़ रुपये एच॰ जे॰ ई॰ 2500---1.5 करोड़ रुपये पिस्टन इंजिन बेवेल मेट फ्रान्बसत एयरक पट----1 3 करोड रुपये जी०टी० झार० ई०

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रोहीट प्रोजेक्ट—3 3 करोड रुपये किरण एम० रे $^{\circ}$ \mathbb{H} ——7 5 करोड रुपये जी $^{\circ}$ टी $^{\circ}$ एक्स डेक्लपमेट—4 4 करोड रु $^{\circ}$ जी $^{\circ}$ टी $^{\circ}$ आर $^{\circ}$ ई $^{\circ}$

एस्टाब्लिममेट--- 5 करोड रुपये

इस तरह कुल मिला कर एक अरव रुपया बिल्कुन वेकार चला गया । (ब्यवधान) यह बात नहीं है कि यह सब खर्च जनता सरकार के बनने कं बाद हुआ है। यह उससे पहले भी हुआ है।

जमंती र इजीनियर भीर डिजाइनर, डा० कूट टैक की अध्यक्षता मे एक टीम यहा ब्राई थी ब्रोर उसने एच० एफ०-24 एयरऋ। फुट बनाने की बात कही थी। उस पर करीड़। रुपये खच किये गये, लेकिन तान साल र बाद एयरफार्स ने वहा कि एच ०एफ-24 की क्षमता उतनी नहीं है, जितनी होनी चाहिए । इस लिए इस प्रोजेक्ट को ड्राप कर दिया गया । अगर इस सुझाव पर अमल किया जाता कि एच ० एफ ०-24 को रीडिजा ६न कर के एक इम्परूर, वर्शन एच० एफ०-25 बनाया जाये, जिसमे मिग का इजिन लगाया जाये, ताकि उसकी क्षमना पूरी हो जाये, ता भाज जागुभार की कान्द्रोवर्सी खडी न होती। लेकिन सस योजना को कुड़े की टोकरी में डाल वियागया।

मैं यह नहीं कहता हूं कि कौन सा विमान खरीदा आये। कहा जाता है कि इस बारे में किसी बात को पालियामेट में या उसके बाहर डिसक्लोज करना मुरक्षा के दृष्टिकोण से ठीक नहीं है। लेकिन में सुरक्षा मन्नी से निवेदन करना चाहता हूं कि अगर सरकार जागुआर खरीद रही है और उसकी सख्या या कीमत नहीं बताती है, तो वह जानकारी तो किसी दूसरी एजेन्सी से भी प्राप्त की जा सकती है। हमे ऐसी बात डिसक्लोज नहीं करनी चाहिए कि हम ग्रपने कौन से वैपन कहा पर रखते हैं। लेकिन ग्रगर पालियामेट के सदस्यों को तमाम तथ्य ग्रीर जानकारी दे दी जाये, तो इस प्रकार की भ्रातिया न फैले। मुझे ग्रामा है कि मुरक्षा मन्नी इस तरफ ध्यान देगे।

एच० ए० एल०, कानपुर मे 3500 कर्मचारी माम करते हैं। वहा एच० पी० टी०32 विमान बनाने ने लिए कहा गया है, जिसकी कही भी कोई डिमाड नही है। इससे पहले वहा बसत बनता था, मगर एग्रीक्टचर मिनिस्ट्री ने कहा दिया है कि इस की ज़रूरत नही है। इसका नतीजा यह हुआ है कि वहा ने 3500 कर्मचारियों में डीमारेलाइज्ञान हो गया है ने समझते हैं कि हमें काम नहीं मिलेगा। ग्रार जब कोई काम नहीं होगा, ता तरह तरह की खुराफात हागी, यूनियन वाजी होगी। मैं रक्षा म ती जी से निवेदन करूगा। कि एच० ए० एल०, कानपुर को कोई ऐसी प्राजेक्ट दी जाये, जिस पर वहा इगले बीस साल तक काम हो सने।

1924 के कैन्टानमट बोड ऐक्ट मे 1937 मे कुछ एमेडमेट किया गया था। वहा स्वय रक्षा मती महोदय ने श्रहमदाबाद मे कहा था—वहा श्री मोहन धारिया मौजूद थे—िक केन्ट्रांनमेट एक्ट के श्रन्तर्गत इलैंबिटड मेम्बर्ज को बहुत कम पावर्ज दी गई है। उनको पावर्स देने की बात उन्होंने कही थी कि इनको श्रोर पावर दी जाय। हमारा यह मुझाव है कि कैटोनमेट बोर्ड के एलेक्टेड मेम्बरो को श्रीर ज्यादा पावर दी जाय जिस से कि वह अपना काम श्रन्छी तरह से कर सक।

आडिनस एक्विपमेट फैक्ट्रीज जा है वह डी॰ जी॰ मो॰ एफ॰ वं अन्तर्गत आती है और सकडों साल से ये फैक्ट्रिया एक साथ काम कर रही है। राजाध्यक्ष कमेटी वे अपनी रिपोर्ट दी है कि इन का काम सचार रूप से जले इसके लिए इन फिक्ट्रियों को डी॰जी॰झो॰

[श्री मनोहर लाल]

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एफ० से अलग कर दिया जाय और उन को म्रलग करने की बात चल रही है। प्रोफेसर शेरसिंह जो राज्य रक्षा मत्री है उन्होंने कहा है कि अभी हम इस पर विचार कर रहे है भ्रीर यह स्टेटसको मेन्टेन किया जा रहा है। हमारा निवेदन है कि इन फैंक्ट्रियों मे जो भी कपडे या जो भी सामानः बनता है वह ऐसा नहीं है कि मुरक्षा क कामां मे न श्राता हो। हमारे कानपूर के अन्दर ही या और दूसरी जगहो पर भी पानी पर तैरते हुए जा पूल है बह बनाए जाने है या इसी तरह से चमडे के बहुत से ऐसे कपड़े बनते है जो कि सेना के जो जबान बरफ म काम करते हैं ग्रीर लडाई लडते है वह पहनते है। धगर ये चीजे दूमरी जगह बनाई जायेगी तो हमे विश्वाम है कि ये ठीक नहीं बनेगी। धगर इन को झलग कर दिया जायगा तो चुकि ये ब्राडिनस एक्विपमेट फैक्ट्रीज एक दूसरें से कनेक्टड है, क्यो कि जो सामान एक जगह बनता है उसक पार्टस दूसरी जगह बनते है, इसलिए धलग करने से कठि राई पैदा होगी। हमारा यह निवेदन है कि इन को भ्रलगन किया जाय।

श्राटो पिन्स जो गाजियाबाद मे है उस को करोडों रुपये के झाडर दिए जाते है जब कि एच० ए० एल० हमारे बेकार पड़े हुए हैं। हम निवेदन करेग कि आटो पिन्स जिम को कि ब्लैंक लिस्ट कर देना चाहिए, उसको जो करोडा रुपये के झाडर दिए जाते है वह न देकर हमारे एच० ए० एल० जो है जिन को कि काम नहीं मिलता है, उनको वह आडर दिए जाय किस से वे उस काम को कर मके। मुझे कहना तो बहुत था, लेकिन चूंकि समय नही है इसलिए मैं समाप्त कर रहा हूं।

MR CHAIRMAN : The Hon Defence

THE DEPUTY PRIME MINISTER AND MINISTER OF DEFFNCE (SHRI JAGJIVAN RAM) I am thankful to the Members of the House for participating in the debate on Defence Budget I am thankful to them for keeping the debate at a high-level Defence is a subject which should remain above all Party considerations and it is generally the maturity of the nation which has been reflected here in the House during this debate, that Defence is the concern of all Parties, and party considerations should not be brought into this

While considering the defence of any country, the situation not only in that country and not only on the boder but the world situation as a whole has to be taken into consideration. Several Members have thrown light on this aspect of the defence of the country.

I will briefly mention that India stands for peace Perhaps India is the only country in the world that at no time has gone out of the border with sword and fire to subjugate any other country. We will always tax to maintain that record. India is not an expansionist country. India does not believe in aggression. We will strive our best for peace in the world, we will strive our best to maintain friendly relatinos with all our neighbouring countries. But at the same time, we will lave to keep adequate preparedness in order to meet any contingency when the honour of the country and its security are challenged. That is the general approach of the Defence Ministry.

As I have said we will continue the debate tomorrow, and I will go into all the aspects tomorrow

MR CHAIRMAN . The House stands a hourned till 11 oo A M tomorrow.

18 hrs

The Iok Sabha then adjourted till Fleven of the Clock on Wednesday, March 28, 1979/Chastra 7, 1901 (Saka)